

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**SITTING AT NEW DELHI**

**(Under Section 18(1) read with Section 14 of the National Green Tribunal, 2010)**

**OA No. 1357/2024**

**IN THE MATTER OF**

RASHI SHARMA

...APPLICANT

VERSUS

HARMEET SINGH & ORS.

...RESPONDENTS

**NDOH: 03.04.2025**

**INDEX**

<b>S.N</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	Reply on behalf of the Respondent no.2 / Mr. Anil Bagai with affidavit.	<b>1-19</b>
<b>2.</b>	<b>Annexure No.1-</b> A true copy of the partition deed dated along with schedule vide which the said plot was divided in 2 halves.	<b>20-35</b>
<b>3.</b>	<b>Annexure No.2-</b> Copy of RTI Application dated 30/01/2025.	<b>36-37</b>
<b>4.</b>	<b>Annexure No.3-</b> RTI receipt filing	<b>38</b>
<b>5.</b>	<b>Annexure No.4-</b> Response received from CGWB under RTI.	<b>39</b>
<b>6.</b>	<b>Annexure No.5-</b> Invoices for purchase of ready to mix concrete.	<b>40-106</b>
<b>7.</b>	<b>Annexure No.6-</b> Invoices for purchase of water.	<b>107-123</b>

8.	<b>Annexure No.7</b> – Photos showing tankers delivering water	124-128
9.	<b>Annexure No.8</b> - True copies of photographs of rain water harvesting system installed by Respondent No. 2 on the property in question.	129-132
10.	Vakalatnama.	133-134

11. **Proof of service.**

135

RESPONDENT NO.2

THROUGH

**ROSHAN SANTHALIA**

ADVOCATE FOR THE RESPONDENT NO.2

D/556/2011

Email: [roshan@chambersofrsanthalia.com](mailto:roshan@chambersofrsanthalia.com),

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418, COMPETENT HOUSE,  
CONNAUGHT PLACE, DELHI-1.

New Delhi

Dated: 18<sup>th</sup> FEBRUARY 2025

**BEFORE THE NATIONAL GREEN TRIBUNAL,**

**SITTING AT NEW DELHI**

**(Under Section 18(1) read with Section 14 of the National Green  
Tribunal, 2010)**

**OA No. 1357/2024**

**IN THE MATTER OF**

RASHI SHARMA

...PETITIONERS

VERSUS

HARMEET SINGH & ORS.

...RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT**

**NO. 2 / MR. ANIL BAGAI**

**MOST RESPECTFULLY SHOWETH:**

1. That I am the Respondent No. 2 in the aforesaid matter and as such I am well aware of the facts and circumstances of present case and hence, I am competent to swear this affidavit.
2. That I have gone through the contents of the Original Application filed by the Applicant, the contents of which have been read by me and the same has been understood by me. That having read the contents of the Original Application filed by the Applicant, the answering Respondent hereby, deny and dispute all statements, imputations and averments made by the Applicant in the instant Application save and

except those which are matters of record or have been specifically admitted hereinafter. All the contentions of the Applicant are denied and nothing be deemed to be admitted for reasons of non-traverse.

3. That the Respondent herein is making following preliminary submission which clearly establishes that the present application is misconceived and has been filed on wrong facts merely to harass the Respondents. Answering Respondent is a law-abiding senior citizen and any construction work on his property is being done after obtaining necessary clearance and permissions in a bonafide manner. The construction work is being done to build a structure and not conduct any commercial activity as such.

### **PRELIMINARY SUBMISSIONS**

a) That the Applicants have approached this Hon'ble Tribunal without having a complete understanding of the factual scenario, or the legal position with respect to the borewells. In addition, Applicant has also failed to bring to the notice of the tribunal, an essential notification of the Central Ground Water Authority ("CGWA") which precisely deals with the matter at hand.

b) It is hereby stated at the outset that the properties owned by Respondent No. 1 and Respondent No. 2 are located on separate and distinct plots of land, with no association or interrelation between the two. The properties are independent of each other, and there is no overlap or linkage in terms of ownership, usage, or any other relevant factors.

c) The Applicant herein has made following allegation against the answering Respondent:

i. That a well/borewell has been illegally dug by the Respondent no. 2 at 42 A Bungalow Road (Western Side) Near Kamla Nagar Market Delhi-110007.

ii. Water from the said Well is being used by the Respondent in construction of building/complex on the given plot and hence using it for commercial purpose.

d) It is most respectfully submitted that so far as the allegation of illegal digging is concerned, the same is misconceived, false and without basis. It is submitted that the property of the Respondent No. 2, where the allegedly illegal borewell has been dug (hereinafter “**the property**”), is part of a familial estate. This estate was divided in two

halves in 1973 through partition deed and one half came to the share of respondent no.2 and the other half came in the share of uncle of respondent no.2 i.e. K K Bagai. Both these divided plots got one borewell installed each prior to 1999 which was duly licensed.

e) That the property has been the residential address of the Respondent No. 2 for over 65 years, and that one borewell each was installed prior to 1999 by each of the brothers for their respective shares in the properties, purely for domestic usage and need. Hence the contention of the Applicant that the said borewell was built recently for commercial purpose has no legs to stand.

A true copy of the partition deed along with schedule vide which the said plot was divided in 2 halves is herein annexed and marked as **ANNEXURE No.1.**

f) That as such, the borewells have been setup after complete observance of all regulatory and statutory compliances, and due permission has been sought from all the requisite authorities, as evidenced by the licenses present with both the brothers for each of the borewell.

g) That, the licenses for both the borewells were applied for and approved together, and that the copy of license of the borewell as held by Mr. K K Bagai can be brought on the record before this Hon'ble tribunal. The physical copy of the original license of the borewell for the Respondent No. 2, has, however gotten misplaced as he had to shift his residence, and despite efforts of the respondent no. 2 to locate the same, the same has not been found. In order to obtain a formal proof and communication to establish the same, the respondent No.2 wrote to both the CGWB and the DJB vide RTIs dated 30/01/2025, the relevant questions as asked in the RTIs are reproduced below:

*1. Whether there is a license applied for/obtained by Mr. Anil Bagai on/before the year 1997, to the CGWA?*

*2. Whether the license so applied for was approved?*

In response to the RTI, the CGWB has given reply to the RTI bearing no. CGWBD/R/P/25/00115 vide courier dated 31<sup>st</sup> January 2025. This communication shows that Respondent No.2 has a valid license, and the license number is DLOFAL/67703

A true copy of RTI Application dated 30.01.2025 is herein annexed and marked as **ANNEXURE No.2.**

A true copy of online receipt of filing of the RTI application is herein annexed and marked as **ANNEXURE No.3.**

A true copy of the response to the RTI as received from the CGWB is herein annexed and marked as **ANNEXURE No.4.**

h) That, the original application herein has been filed by the applicant under a *mala-fide* presumption that the borewell impugned herein is unlicensed, despite the fact that when the applicant applied to the CGWA or the CPCB, or the DJB, they did not get any adverse report of any breach or violation committed by the Respondent No.2 or that the Respondent No. 2 does not hold an appropriate license. Hence, the contention of the Applicant that the borewell in question has been illegally dug by Respondent no. 2 is completely false and misconceived.

i) That furthermore, the applicant has falsely claimed that the Respondent No. 2 is carrying out construction activity of commercial nature without adducing any evidence or indicating what commercial construction activity is actually being carried, and how such alleged construction activity is leading to any monetary benefit to the Respondent No. 2. Such contentions made by the Applicant are vague and bald assertions without any legs to stand. It is stated that the

Respondent No. 2 has not used the borewell in any commercial enterprise or for any industrial or commercial activity.

j) That the property in question is a residential property and no commercial activity whatsoever is being carried on the said property.

k) It is most respectfully submitted that Respondent No. 2 is constructing a residential building for his own use and for the said construction, the Respondent No. 2 herein is buying ready mix concrete and getting the same delivered to the residential address of the Respondent that is Bungalow Road. This ready-mix concrete is being purchased from a supplier and is subsequently being delivered directly to the residential address of the Respondents, which is located on Bunglow Road thereby reducing the requirement of water substantially.

True copies of invoices showing purchase of ready to mix concrete by the Respondent is herein annexed and marked as **ANNEXURE No.5**.

l) Furthermore, maximum amount of water is taken by Respondent no. 2 by ordering water tankers. It is stated that all nondomestic requirements are usually fulfilled through water tankers and only some domestic requirements are fulfilled through borewell water. It has been

alleged by the Applicant that the Respondent is carrying out construction activity since January, 2024. It is most respectfully submitted that the answering Respondent herein, even prior to January, 2024, has been buying water tankers, as the Sanction Plan is dated 31.05.2023 and is attached. That in light of such fact, the allegation of the Applicant that it is due to the answering respondent that the problem of drinking water exists in the area is baseless, false and misconceived.

True copy of invoices towards water supply made to the Respondent is herein annexed and marked as **ANNEXURE No.6.**

A true copy of the photograph of the tankers delivering water at Respondent No. 2 premise is herein annexed and marked as **ANNEXURE No.7.**

m) The complainant in this case is making a false and unfounded assertion by claiming that Respondent No. 2 is responsible for the depletion of groundwater resources in New Delhi. Contrary to these claims, Respondent No. 2 is actually taking proactive and responsible measures to preserve and protect groundwater in the region. Specifically, Respondent No. 2 is fully complying with the mandates and regulations set forth by the Delhi Jal Board, which is the primary governing body for water management in Delhi.

n) As part of these efforts, Respondent No. 2 has implemented a rainwater harvesting system on the property in question. Thus, the actions taken by Respondent No. 2 are consistent with best practices for environmental stewardship and contribute positively to the preservation of groundwater, rather than being a factor in its depletion.

A true copy of photographs of rain water harvesting system installed by Respondent No. 2 on property in question is herein annexed and marked as **ANNEXURE No.8**.

o) In light of the contentions raised and the arguments advanced, it is respectfully submitted that the allegations put forth by the Applicant are wholly unsubstantiated and devoid of any credible allegation. The allegations, as presented, are not only baseless but are also patently false. The Applicant has failed to provide any verifiable or concrete evidence to substantiate the claims made. Furthermore, the present application appears to be nothing more than an exercise in mere speculation, with no factual or legal foundation to support it and it is prayed that the application be dismissed in its entirety, as it is grounded purely in conjecture and is devoid of any substance, only to harass the Respondents and waste courts time.

p) Therefore, the contention of the applicant that such borewell has been used for construction purposes is a bald-faced lie which has been repeated before the tribunal only to ensure that an adverse assumption is made regarding the purpose of the borewell on Respondent No. 2's land.

**PARAWISE REPLY TO FACTS ON BRIEF:**

I. That the contents of paragraph 1 are denied for being misconceived. It is denied that Respondent No 2 is the builder and that Respondent No. 2 have dug illegal borewell/submersible and is using the water illegally for commercial purpose for personal benefit and for commercial gain.

II. That the contents of paragraph 2 are denied for the want of knowledge so far as the contentions with respect to applicant's work and conduct. It is further denied that Respondent has intentionally tried to make personal gain and to make profit has dug submersible/borewell without informing the authorities. It is most respectfully submitted that from the contents of corresponding paragraph it seems that the applicant has filed the present application merely on assumptions having been drawn from far since as per said paragraph she passes through the said construction site and sees it. The applicant does not

have any specific information about the nature of the work going on the site, the water which is being used for the same and the status of the license of the borewell of Respondent No.2.

III. That the contents of paragraph 3 merit no reply from the answering Respondent.

IV. That the contents of paragraph 4 are denied for being misconceived and false. It is denied that the Respondent No. 2 is using water illegally since the Respondent No. 2 herein has license for the said borewell. As highlighted in the previous paragraphs Respondent herein buys water for most purposes and does not use much water from the borewell in question.

V. That the contents of paragraph 5 to 10 are denied for want of knowledge.

VI. That in reply to the contents of paragraph 11 it is most respectfully submitted that Respondent No. 2 is not using the water from the borewell in question for any construction activity and Respondent No. 2 has license for the said borewell.

VII. That the contents of paragraph 12 are misconceived, false and hence denied on the ground raised in preliminary paragraph and the same is not repeated for the sake of brevity.

VIII. That the contents of paragraph 13 are misconceived and hence denied on the ground raised in preliminary paragraph and the same is not repeated for the sake of brevity.

### **PARA WISE REPLY TO THE GROUNDS**

A) That the contents of paragraph A is vehemently and completely denied, since the applicant has no basis to claim that the Respondent No. 2 is operating illegally. It is submitted that Respondent No. 2 has the requisite license for the borewell in question, on the basis of the answer letter given by the CGWB in response to our RTI dated 30/01/2025 reproduced in preliminary submissions at paragraph (g), will show that the license no. is DLOFAL/67703, and shows that Respondent No. 2 holds a valid license. There has also been no evidence, photographic or otherwise, to prove that there has been illegal usage of the borewell wherein the water has been used for construction or any kind of commercial activity.

B) That in reply to the contents of paragraph B it is most respectfully submitted that even as per the contention of the applicant the quoted

guidelines are for extraction of water and sealing of illegal submersible, however, the same is not applicable in the present case since Respondent No 2 has not dug the borewell illegally.

C) That the contents of paragraph C is denied for being false and misconceived. It is most respectfully submitted that the necessary permission for drilling of the borewell was taken and hence the borewell existing in the property of the Respondent is not illegal. Furthermore, it is denied that Respondent No. 2 is using water from the borewell for any construction purpose let alone commercial construction.

D) That the contents of paragraph D are denied for being false and misconceived. It is further submitted that no evidence whatsoever has been placed on the record to demonstrate that the water is being extracted for commercial construction.

E) That the contents of paragraph E is denied for being false and misconceived. It is respectfully submitted that the Applicant cannot merely assert certain requirements without providing any evidence or legal basis to support such assertions. Respondent No. 2 respectfully maintains that the sole requirement pertaining to the license has been fully complied with in accordance with the relevant provisions.

F) That the contents of paragraph F is denied for being false and misconceived. It is denied that Respondent No. 2 has violated any norms laid by Delhi Jal Board.

G) That the contents of paragraph G are denied for being false and misconceived. It is submitted that the notification quoted in corresponding paragraph is a matter of fact, however it is denied that Respondent No. 2 has violated any rules and norms.

H) The contents of paragraph H are denied for being misconceived. It is denied that Respondent No. 2 has acted in violation of the norms. It is further submitted that the 2010 guidelines issued by the Delhi Jal Board are superseded by the 2020 regulations issued by the CGWA, which provide for a specific exemption for borewells when they are for a domestic or drinking water purpose. It is submitted at the cost of repetition that Respondent No. 2 has obtained the license for operation of the borewell and water from said borewell is being used only for the purposes of domestic consumption.

I) That the contents of paragraph I are denied for being false and misconceived.

J) That the contents of paragraph J merits no reply from the Answering Respondent.

K) That the contents of paragraph K is denied for being misconceived.

L) That the contents of paragraph L is denied for being misconceived.

It is submitted that the Respondent No. 2 has been holding a license, hence all compliances and permissions are in place.

M) That the contents of paragraph M is misconceived and hence denied. It is most respectfully submitted that DPCC only has the power to impose penalty when a borewell is illegal and in the present case it cannot be claimed that Respondent No. 2 has violated any guidelines, when necessary, permission for the borewell in question as taken prior to 1999.

N) That the contents of Paragraph N to R is legal principal, however it is submitted that same is not applicable in the present case since there is no illegal use of ground water by Respondent No. 2. Further the cases can be differentiated on facts from the current factual matrix, owing to the fact that the cases relate to using a borewell without license for commercial construction activities, whereas the Respondent No. 2 has not only obtained license, but also used the borewell for domestic purposes only.

O) That the contents of paragraph S are denied for being misconceived.

It is denied that Respondent No. 2 has acted in violation of any right of the applicant let alone right guaranteed under Article 21.

P) That the contents of paragraph T is denied for being misconceived. It is vehemently denied that Respondent No. 2 has done any wastage or unscrupulous use of the water. There has only been usage under license for a domestic purpose, and there has been no impact to the rights of the general populace.

Q) That the contents of paragraph U is denied for being misconceived.

R) In response to Para 14, it is vehemently denied that any commercial activity is being undertaken on the premises of the Respondent No. 2 [and that the cause of action, if any, arose prior to 1999 when the borewell was constructed, and not 25 years after that fact, and there is no proof on the record to show that the requisite license has not been obtained. Additionally, the application is hopelessly barred by limitation, since it is almost 20 years late, and there are no grounds based on which interim relief can be provided, considering that the Respondent No. 2 has the requisite license.

S) That in light of the aforesaid preliminary submission, settled law and para wise reply the present Application is liable to be dismissed in the interest of justice.

T) That the contents of present affidavit are true and no part of present affidavit is false.

U) That the annexure annexed with the present affidavit are true copy of its respective original.

V) For the foregoing reasons, none of the prayers/reliefs prayed by the Applicant deserves to be granted. It is the respectful submission of the Respondent No.2 that the present Application filed before this Hon'ble Tribunal deserves to be dismissed.



RESPONDENT NO.2

THROUGH



**ROSHAN SANTHALIA**  
ADVOCATE FOR THE RESPONDENT NO.2

D/556/2011

Email: [roshan@chambersofrsanthalia.com](mailto:roshan@chambersofrsanthalia.com),

Mob: 9560622223

418, COMPETENT HOUSE,  
CONNAUGHT PLACE, DELHI-1.

New Delhi

Dated: 18<sup>th</sup> FEBRUARY 2025

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SITTING AT NEW DELHI**

**OA No. 1357/2024**

**IN THE MATTER OF**

**RASHI SHARMA**

**...PETITIONERS**

**VERSUS**

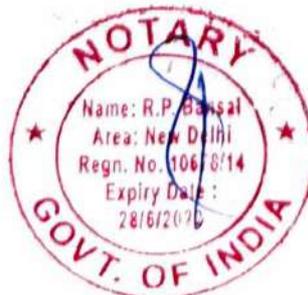
**HARMEET SINGH & ORS.**

**...RESPONDENTS**

**AFFIDAVIT**

I, Mr. Anil Bagai, S/o Late Sita Ram Bagai, aged about 69 years, R/o 42, Bungalow Road, Kamla Nagar, Delhi 110007, temporarily residing at C-40, Neeti Bagh, Second Floor, New Delhi 110049 do hereby affirm and attest as under:

1. That I am the Respondent No.2 in the above mentioned matter and as such am well acquainted with the facts and circumstances of the present case.
2. That I have gone through all the contents of the accompanying Reply/Counter Affidavit and the same has been typed and drafted on the basis of my knowledge and instructions.



3. That the facts stated therein are true and correct to the best of my knowledge and belief and nothing material has been suppressed.

4. That the annexures filed herewith are true and correct copies of their respective originals.

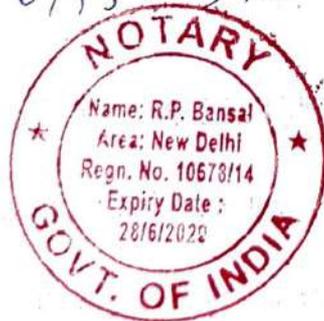
5. That the contents of this affidavit are true and correct to the best of my knowledge and belief.

*[Handwritten Signature]*  
**DEPONENT**

**VERIFICATION**

Verified at Delhi on this 17<sup>th</sup> day of February 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

**IDENTIFIED BY**  
*[Handwritten Signature]*  
*2730-* *0195-3776*



*[Handwritten Signature]*  
**DEPONENT**

Certified that the above Named Deponent  
Identify by Shri Smt.:.....  
Solemnly affirmed before me at Delhi  
S. No.....  
The contents of the affidavit which have  
been read & explained to me are true and  
correct  
Notary

**17 FEB 2025**



सत्यमेव जयते

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Government of National Capital Territory of Delhi

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PARTITION DEED

THIS PARTITION is made this 16th day of February, 1973 BETWEEN Smt. Kusam Lata Bagai, widow of Shri Sita Ram Bagai for herself and on behalf of her minor children Anil (Son) and Mona (Daughter) and Miss Sarina Bagai and Miss Mala Bagai, major daughters of Late Shri Sita Ram Bagai, all residents of 42-Bungalow Road, Delhi, hereinafter called the First Party and Shri Kailesh Kumar Bagai son of Shri Gopal Dass Bagai, resident of 42-Bungalow Road, Delhi, hereinafter called the Second Party.

WHEREAS L. Gopal Dass Bagai was the owner and in possession of House No.42-Bungalow Road, Delhi and whereas he died at Delhi on 8.1.1968.

*Kusam Lata Bagai  
Sarina Bagai  
Mala Bagai*

Contd.....2

No. ]

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पं. प्र. प्र.  
पं. प्र. प्र.

-2-

And whereas Shri Gopal Dass Bagai had left a "WILL" dated 14.11.1967 and by virtue of the said "WILL" he had bequeathed the House No.42-Bungalow Road, Delhi to his two sons Shri Sita Ram Bagai and Shri Kailash Kumar Bagai in equal shares but had given the right of residence to his wife Shrimati Jaswant Kaur for her life time but had not left any interest to her in the said property.

*Handwritten:*  
Kusam Lata Bagai  
Sarima Bagai  
Mala Bagai

And whereas by the said "WILL" he had bequeathed his other assets to his other son Shri Krishan Kumar Bagai.

AND whereas after his death the said property i.e. House No.42-Bungalow Road was mutated in the joint names of Shri Sita Ram Bagai and Shri Kailash Kumar Bagai.

And whereas both Shri Sita Ram Bagai and Shri Kailash Kumar Bagai had agreed upon a mode

*Handwritten:*  
Kusam Lata Bagai  
Sarima Bagai  
Mala Bagai

Contd.....3

-20,000 Reqs.

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-3-

of partition and it was agreed that Shri Sita Ram Bagai would pay a sum of Rs.15,000/- to Shri Kailash Kumar Bagai in consideration of obtaining a little extra portion of the built area though the area by meets and bounds was equal.

And whereas the said Shri Sita Ram Bagai had agreed to pay a sum of Rs.15,000/- towards the said consideration.

And whereas Shri Sita Ram Bagai died at Delhi on 18.12.1971.

And whereas before the death, the said Shri Sita Ram Bagai had constituted himself as a Joint Hindu Family alongwith his wife Kusum Lata, Anil (Son), and Sarina, Mala and Mona (Daughters) and had declared his half share in the above property as belonging to his said Joint Hindu Family.

Kusum Lata Bagai  
Sarina Bagai  
Mala Bagai

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-4-

And Whereas after the death of Shri Sita Ram Bagai his above share in the property is inherited by the First Party.

And Whereas it is now desirable to partition the said property by meets and bounds and to honour the wish of the deceased Shri Sita Ram Bagai and as agreed upon by Shri Kailash Kumar Bagai, the Second Party.

NOW THIS DEED WITNESS AS FOLLOWS:-

1. That in pursuance of the said agreement, to partition the said House No.42-Bungalow Road, Delhi it is hereby agreed that ALL THAT portion shown in Green in the Plan attached herewith of House No.42, Bungalow Road, Delhi with buildings, out houses, servants quarters, boundary walls, fittings and fixtures is allotted to the First Party TO HOLD the same hence-forth in severality.
2. That in further pursuance of the said agreement, it is agreed that all THAT portion shown in red

*Kailash Kumar Bagai*  
*Kusum Lata Bagai*  
*Sarima Bagai*  
*Mita Bagai*

*Kusum Lata Bagai*  
*Sarima Bagai*  
*Mita Bagai*

Contd.....5.

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-5-

in the plan attached herewith of House No.42, Bungalow Road, Delhi with buildings, servants quarters, tube-well, boundary walls, fittings and fixtures is allotted to the second Party TO HOLD the same hence-forth in severality.

3. That the First Party will pay a sum of Rs.15,000/- (Rupees fifteen thousand) only before the Sub-Registrar, Delhi at the time of registration of this deed in order to equalise the value of the two shares as stated above.

4. That hence-forth the first party will be the exclusive owner of the portion shown in green of House No.42, Bungalow Road, Delhi with

Kusum Lata Bagai  
Sarina Bagai  
Mala Bagai

Contd.....6.

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-6-

buildings, out houses, servants quarters,  
boundary walls, fittings and fixtures.

In the same manner, the Second Party will  
henceforth be the exclusive owner of the  
portion shown in red of House No.42, Bungalow  
Road, Delhi with buildings, servants quarter,  
boundary walls, fittings and fixtures.

It is hereby further agreed between the  
parties as follows:-

- 1) That there is no encumbrance or  
charge on the property hereby  
partitioned.

*Handwritten notes:*  
Kusamkata Bagai  
Sarima Bagai  
Mala Bagai

*Handwritten signature:*  
[Signature]

Kusamkata Bagai Contd.....7  
Sarima Bagai  
Mala Bagai

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-7-

*Handwritten notes:*  
Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai

- ii) That the property hereby allotted to each party shall be entered upon and henceforth held in severality and from each other without or any one claiming through, under or in trust of it.
- iii) That each party will be entitled to get his/her property mutated in her/his name and they will help each other to get their shares mutated separately.
- iv) That the parties will bear in equal shares the cost of constructing the partition wall from foundation upto the

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*Handwritten signatures:*  
Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai

Contd.....8

*Handwritten signature:* M. Khan

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-3-

top of the First Floor which when constructed will be equally owned by the parties.

*Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai*

- v) That henceforth each party will be separately liable for payment of property taxes etc. for their respective shares.
- vi) That each party will have his separate sewage line and will not be entitled to carry the same through the property of another for more than six months of the execution of this deed within

*[Signature]*

*Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai*

Contd....9

*[Signature]*

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-9-

which each party shall construct  
the same at his own cost.

vii) That the original partition deed  
and the plan will remain with the  
second party. He will at the request  
of the First Party produce the same  
whenever required for inspection or  
in evidence.

6. That each party of the First and the Second  
parts has a right henceforth to sell her or  
his share or portion of the property.

*1-1-1963-  
Kusum Lata Bagai  
Sahana Bagai  
Mata Bagai*

*[Signature]*

*Kusum Lata Bagai Contd.....10.  
Sahana Bagai  
Mata Bagai*

*[Signature]*

CERTIFIED TRUE COPY

-10-

*Handwritten signature*  
Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai

7.

That it is hereby declared that the value of the entire property partitioned is Rs.1,76,750/- and the value of the property allotted to the First Party is Rs.1,03,150/- and the value of the property allotted to the Second Party is Rs.73,600/- and a further payment of Rs.15,000/- for the additional built portion as mentioned above to be paid before the Registrar.

IN WITNESS WHEREOF the Parties have put their signatures to this Deed this day

*Handwritten signature*

Kusum Lata Bagai  
Sarima Bagai  
Mala Bagai

Contd.....11

*Blue ink stamp/signature*

CERTIFIED TRUE COPY

-11-

and the year mentioned above at Delhi.

Kusam Lata Bagai

- 1. Signature of Smt. Kusam Lata Bagai for herself and as Natural Guardian of Anil Bagai and Mona Bagai (MINORS)

WITNESSES:

- 1. Kulwant Roy  
(KULWANT ROY)  
3819, MORIGATE, DELHI.
- 2. P. L. GHAMBIR  
(P. L. GHAMBIR)  
3/22, Subhash Nagar,  
New Delhi - 27

*for C.B.*  
Kusam Lata Bagai  
Sarima Bagai  
Mala Bagai

Sarima Bagai

- (2) Miss Sarima Bagai  
(Major Daughter)

Mala Bagai

- (3) Miss Mala Bagai  
(Major Daughter)

FIRST PARTY

*for C.B.*

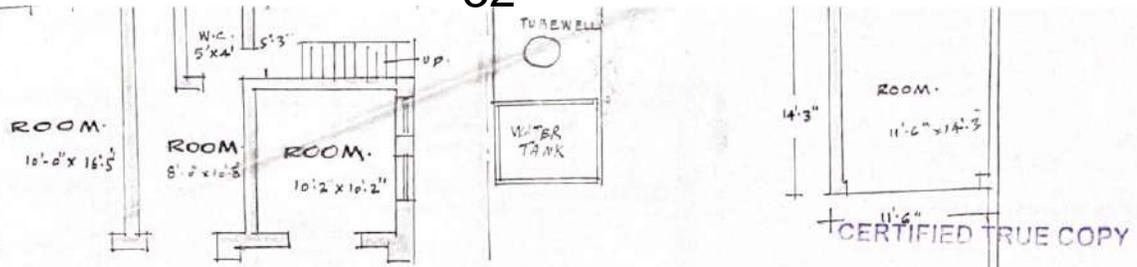
- II- Kailash Kumar Bagai

SECOND PARTY

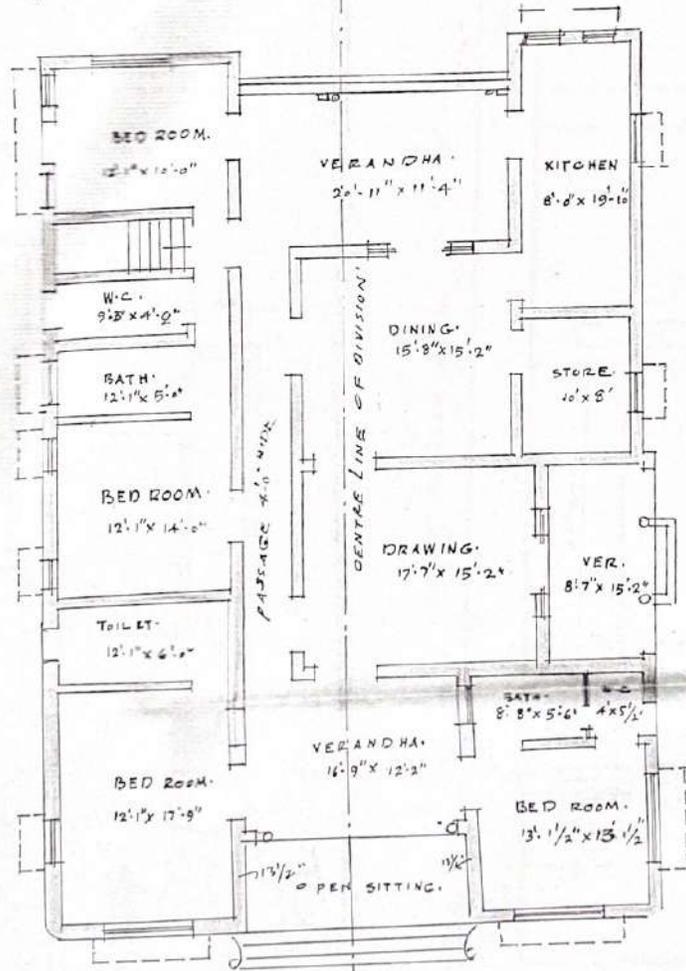
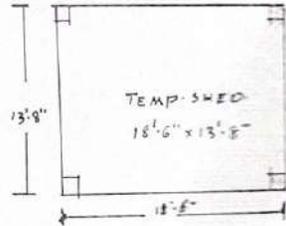
Drafted by me

R. Mansingh  
Advocate

*Mansingh*

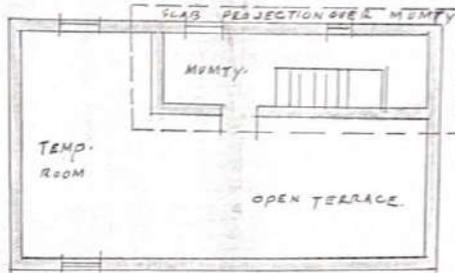
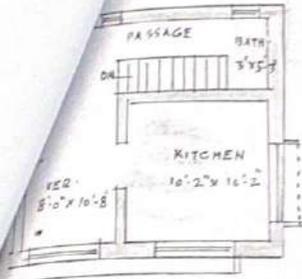


CERTIFIED TRUE COPY

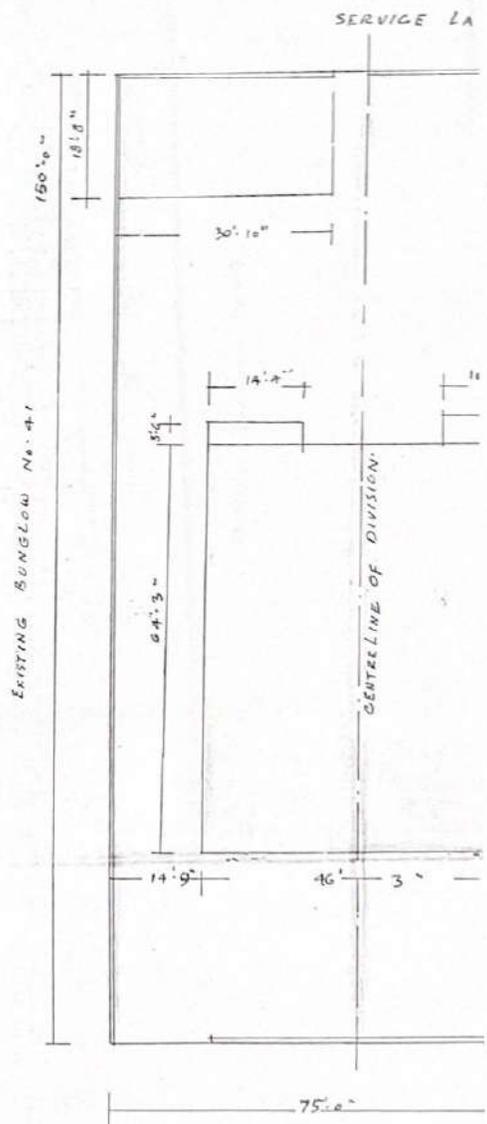
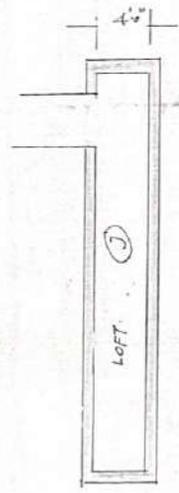
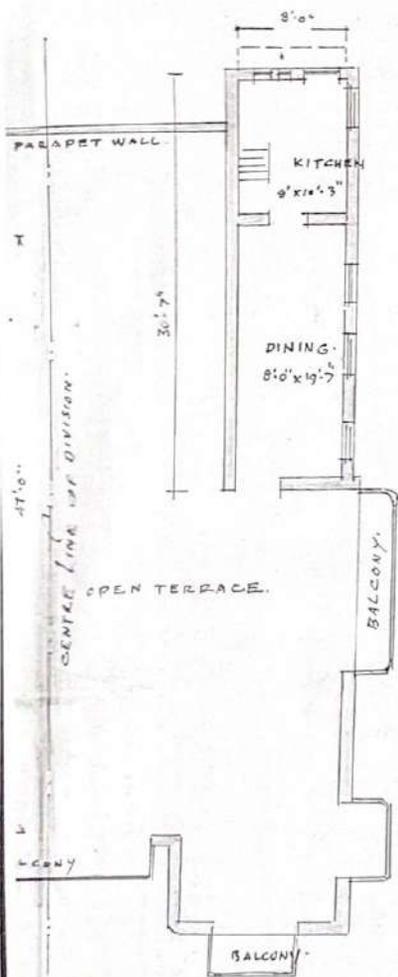
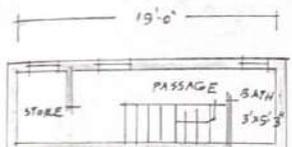


67'-9"

GROUND FLOOR.



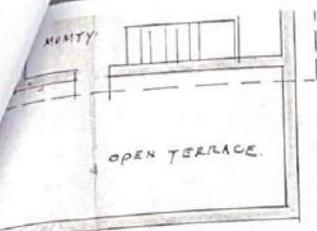
CERTIFIED TRUE COPY



SITE PLAN SCALE 1/16" = 1'

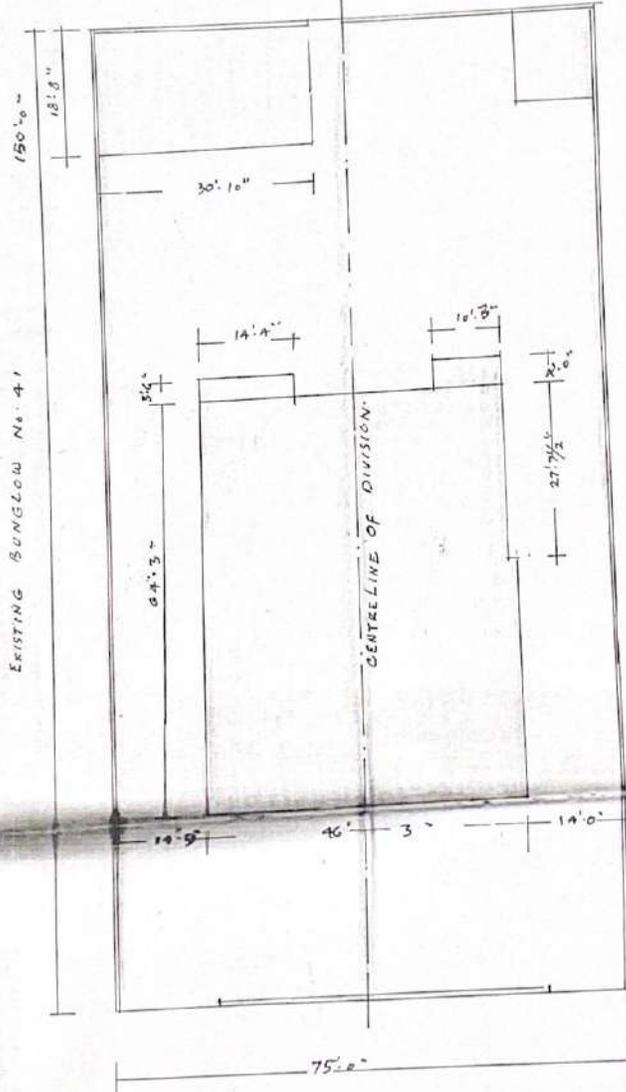
Man

TERRACE FLOOR PLAN



CERTIFIED TRUE COPY

SERVICE LANE



EXISTING BUNGLOW No. 43

EXISTING BUNGLOW No. 41

LOFT

31'-1"

SITE PLAN

SCALE 1/16" = 1'

R = A D. 60'-0" WIDE

PLOT NO 42 BUNGLOW ROAD.

DELHI



To,

**Nodal Officer (RTI),**  
Delhi Jal Board (HQ),  
Public Relations Office,  
Room No.306, 3rd Floor,  
Varunalaya Ph-II,  
Jhandewalan, Karol Bagh,  
New Delhi-110005

**ALSO**

**Nodal Officer (RTI),**  
Central Ground Water Authority,  
18/11, Jamnagar House, Man Singh Road,  
New Delhi-110011.

**Information sought by the Applicant**

The present queries pertain to the borewell license as applied for and obtained by **Mr. Anil Bagai**, S/o Late Sita Ram Bagai, aged about 69 years, R/o 42, Bungalow Road, Kamla Nagar, Delhi - 110007 in the year 1997, for a borewell located on his half of the property, located at 42, Bungalow Road, Kamla Nagar, Delhi - 110007 [hereinafter referred to as "**borewell licence**"].

For reference, there is also another registered borewell, bearing registration number DLOFCT/52620, on the other half of the same property bearing address 42, Bungalow Road, Kamla Nagar, Delhi 110007, who's license had been applied for by Mr. K K Bagai [owner of one half of the property namely 42, Bungalow Road, Kamla Nagar, Delhi – 110007], and owing to their locational proximity, there is a possibility that our borewell license is numerically close to Mr K K Bagai's license. Such queries are being addressed to both the Central Ground Water Authority ('CGWA') and the Delhi Jal Board ('DJB'), since both of them have had the competence to deal with and issue such licenses from 1997 until today.

The information being requested through this present RTI is for the following questions:

1. Whether there is a license applied for/obtained by Mr. Anil Bagai on/before the year 1997, to the CGWA?
2. Whether the license so applied for was approved?
3. Please provide the certified copy of the borewell license.
4. Please provide the certified copy of the application for the license along with any attached documents.



**True Copy**

The Applicant, Sh. Anil Bagai, S/o Late Sita Ram Bagai, R/o 42, Bungalow Road, Kamla Nagar, Delhi - 110007, is the owner and resident of the one half of the property, as well as the license holder of the borewell license on which such information is being sought. The Applicant requires the information sought for proving that the borewell on his part of the property has been operating lawfully under legal license from the CGWA, to repel the applicants claims in the case being OA/1357/2024 instituted by Ms. Rashi Sharma before the principal bench of the Hon'ble National Green Tribunal, New Delhi.

Regards,

Mr. Anil Bagai.



True Copy



सत्यमेव जयते

Select Language: English

Public Authorities Available

## RTI Online

Version 2.0

An Initiative of Department of Personnel &amp; Training, Government of India

[Home](#) [Submit Request](#) [Submit First Appeal](#) [View Status](#) [View History](#) [Login](#) [User Manual](#) [Contact Us](#) [FAQ](#)

## Your RTI Request filed successfully.

Please note down the following details for further references.

<b>Registration Number</b>	CGWBD/R/E/25/00037
<b>Name</b>	Apurv
<b>Date of Filing</b>	27-01-2025
<b>RTI Fee Received</b>	₹ 10
<b>Payment Mode</b>	Internet Banking, Credit or Debit Card / RuPay Card, UPI
<b>SBI Reference number</b>	CPAESZIBA7
<b>Transaction Status</b>	Completed Successfully
<b>Request filed with</b>	Central Ground Water Board
<b>Contact Details</b>	
<b>Telephone Number</b>	01292477113
<b>Email Id</b>	nodalofficerrti-cgwb@nic.in

Save

Print

True Copy

Received on  
4/2/2025  
[Signature]

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
केंद्रीय भूमि जल प्राधिकरण  
गैलेरी नंबर 18/11, जाम नगर हाउस, मान सिंह रोड, नई दिल्ली -110011  
फोन नंबर-011-23072580, ईमेल : cgwa@nic.in

सं- 14-135/RTI/CGWA/Delhi/2021-22-

45

दिनांक:- 31 JAN 2025

सेवा मे,

Mr. Anil Bagai,  
42 Bungalow Road, Kamla Nagar,  
Delhi-110007

विषय: सूचना का अधिकार अधिनियम, 2005 के आवेदन-पत्र के संबंध में।

Sir,

This is with reference to your RTI application registration number CGWBD/R/P/25/00115 dated 30.01.2025 received by CPIO/CGWA, New Delhi on 30.01.2025 for seeking information under RTI Act, 2005. Point-wise reply to information sought is as under:

Point No.	Information sought under RTI	Reply												
1.	Whether there is a license applied/obtained for by Mr. Anil Bagai on or before the year 1997 to the CGWA?	As per list available with CGWA, details of Borewells registered in the property i.e. 42 Bungalow Road, Kamla Nagar, Delhi is appended below:-												
2.	Whether the license so applied for was approved	<table border="1"> <thead> <tr> <th>Sr. No</th> <th>Borewells Registration</th> <th>Name</th> <th>Address</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>DLOFCT/52620</td> <td>K.K. Bagai</td> <td>42 Bungalow Road, Kamla Nagar, Delhi</td> </tr> <tr> <td>2.</td> <td>DLOFAL/67703</td> <td>Anil Bagai</td> <td>42 Bungalow Road, Kamla Nagar, Delhi</td> </tr> </tbody> </table> <p>As per the order No. F8(348)/EA/Env/09/1041-1061 dated 18.05.2010 issued by the Lt. Governor of NCT of Delhi and notified vide Department of Environment and Forest &amp; Wildfire notification No. F8(348)/EA/Env/09/2246 dated 12.07.2010, groundwater management and development in NCT of Delhi is being regulated and controlled by the "Competent Authority" i.e. Delhi Jal Board or New Delhi Municipal Council as the case may be. Whether this registration certificate is valid or not, at present, it is to be decided by the Competent Authority.</p>	Sr. No	Borewells Registration	Name	Address	1.	DLOFCT/52620	K.K. Bagai	42 Bungalow Road, Kamla Nagar, Delhi	2.	DLOFAL/67703	Anil Bagai	42 Bungalow Road, Kamla Nagar, Delhi
Sr. No	Borewells Registration	Name	Address											
1.	DLOFCT/52620	K.K. Bagai	42 Bungalow Road, Kamla Nagar, Delhi											
2.	DLOFAL/67703	Anil Bagai	42 Bungalow Road, Kamla Nagar, Delhi											
3.	Please provide the certified copy of the borewell license.	As per the above notification, details of registration certificate issued by CGWA prior to 12.07.2010 have been forwarded to the DJB. Hence copy of registration certificate/application is not available with CGWA at this point of time.												
4.	Please provide the certified copy of the application for the license along with any attached documents.													

If the reply to the RTI queries is not satisfactory, then appeal against the reply may be made to the first appellate authority within 30 days from the date of receipt reply as per provision at section 19 of the RTI Act 2005, whose details are as under:

Dr. A. Asokan,  
Member & First Appellate Authority,  
Central Ground Water Board, Bhujal Bhawan,  
NH-IV, Faridabad (Haryana)-121001.

भवदीय,

[Signature]  
31.1.2025

(विनोद कुमार ढौडियाल)  
प्रशासक एवं केन्द्रीय जन सूचना अधिकारी

## ANNEXURE NO. 5



IRN : dd701e53b95082805da59a98a89c9d5bea23b29bafa86-  
e6c9a9ee492a8ea9856  
Ack No. : 172416002925564  
Ack Date : 12-Oct-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to)	Invoice No.	Dated
	24-25/N-1542	12-Oct-24
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to)	Delivery Note	Mode/Terms of Payment
	24-25/N-1542	
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	T.M.	<b>BUNGLOW ROAD</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR 63 D 6558
	Terms of Delivery	
	42A Kamla Nagar	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	6.00 CBM	5,254.24	CBM	31,525.44
	Less: <i>Mummy</i>					2,837.29
						2,837.29
						(-).02
						CGST SGST Round Off
						<i>paid 18/10/24 Ch. No - 015885</i>
	Total		6.00 CBM			₹ 37,200.00

Amount Chargeable (in words)

E. &amp; O/E

INR Thirty Seven Thousand Two Hundred Only

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	31,525.44	9%	2,837.29	9%	2,837.29	5,674.58
<b>Total:</b>	<b>31,525.44</b>		<b>2,837.29</b>		<b>2,837.29</b>	<b>5,674.58</b>

Tax Amount (in words) : INR Five Thousand Six Hundred Seventy Four and Fifty Eight paise Only

Company's Bank Details

Bank Name : AXIS BANK

A/c No. :

Branch &amp; IFS Code :

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

True Copy



IRN : 3dbeacc45bd322739aff27f6e625775f9dd0b8f0a497dcf-c530b9ee936833ede  
 Ack No. : 172416002927304  
 Ack Date : 12-Oct-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com	Invoice No.	Dated
	24-25/N-1543	12-Oct-24
Consignee (Ship to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Delivery Note	Mode/Terms of Payment
	24-25/N-1543	
Buyer (Bill to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	T.M.	<b>BUNGLOW ROAD</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		<b>HR 63 E 4777</b>
	Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	5.50 CBM	5,254.24	CBM	28,898.32
						2,600.85
						2,600.85
	Less :					(-0.02)
						CGST
						SGST
						Round Off
	<b>Total</b>		5.50 CBM			<b>₹ 34,100.00</b>

Amount Chargeable (in words)

**INR Thirty Four Thousand One Hundred Only**

E & O E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	28,898.32	9%	2,600.85	9%	2,600.85	5,201.70
<b>Total:</b>	<b>28,898.32</b>		<b>2,600.85</b>		<b>2,600.85</b>	<b>5,201.70</b>

Tax Amount (in words) : **INR Five Thousand Two Hundred One and Seventy paise Only**

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

Authorised Signatory

SUBJ JURISDICTION

This is a generated Invoice

True Copy



IRN : b7d7aa90f100234d806495b0060b81e7440987ccf10308-89412cde096278fcea  
 Ack No : 172415819624457  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com

Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019

GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019

GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-1287</b>	Dated <b>18-Sep-24</b>
Delivery Note <b>24-25/N-1287</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>18-Sep-24</b>
Dispatched through <b>TM</b>	Destination <b>BUNGLOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR-63D-1170</b>

Terms of Delivery

*42A, Kamla Nagar*

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount.
1.	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
						Round Off (-)0.02
						<i>4,93,450</i>
						<i>3rd Floor Roof Slabs</i>
						<i>Ch. No- 015641</i>
						<i>80/9/24</i>
						<b>Total 7.00 CBM ₹ 43,400.00</b>

Amount Chargeable (in words)

**INR Forty Three Thousand Four Hundred Only**

E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>	<b>36,779.68</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

Company's Bank Details

Bank Name : **AXIS BANK**  
 Ac No.  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and corr

for Spectrum Concrete Pvt Ltd

Authorised Signatory

SU JURISDICTION

This Generated Invoice

True Copy



IRN : e2ddbc2646e986cee85fa8165940ff07bb8ce34a8b34c1f-af0f927ed4de903dc  
 Ack No. : 172415819627630  
 Ack Date : 18-Sep-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Invoice No.	Dated
	24-25/N-1288	18-Sep-24
	Delivery Note	Mode/Terms of Payment
	24-25/N-1288	
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
		18-Sep-24
	Dispatched through	Destination
	TM	BUNGLOW ROAD
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR-63E-2038
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
	Less :					Round Off (-)0.02
	<b>Total</b>		<b>7.00 CBM</b>			<b>₹ 43,400.00</b>

Amount Chargeable (in words) E. & O.E  
**INR Forty Three Thousand Four Hundred Only**

Taxable Value	-CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd  
 Authorized Signatory



IRN : d1dea6d0cb669196e470f9cf5c815ceccc620b12a3f858f-04537a59d183a0daf  
 Ack No : 172415819628019  
 Ack Date : 18-Sep-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to)	Invoice No.	Dated
	24-25/N-1289	18-Sep-24
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to)	Delivery Note	Mode/Terms of Payment
	24-25/N-1289	
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	TM	BUNGLOW ROAD.
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR-63D-5704
	Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
	Less :					Round Off (-)0.02
	<b>Total</b>		<b>7.00 CBM</b>			<b>₹ 43,400.00</b>

Amount Chargeable (in words) **INR Forty Three Thousand Four Hundred Only** E. & O.E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct  
 for **Spectrum Concrete Pvt Ltd**  
 Authorised Signatory



IRN : 4d66b90edee3751286ad3214febdbdebe85f9ed7d674cb-0b03e7de3d16a15736d  
 Ack No. : 172415819628596  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship.to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
24-25/N-1290	18-Sep-24
Delivery Note	Mode/Terms of Payment
24-25/N-1290	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
	18-Sep-24
Dispatched through	Destination
TM	BUNGLOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR-63D-6558

Terms of Delivery

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
						Round Off (-).02
						Less:
						<b>Total</b>
			7.00 CBM			<b>₹ 43,400.00</b>

Amount Chargeable (in words)

INR Forty Three Thousand Four Hundred Only

E. & O.E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b> 36,779.68		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : INR Six Thousand Six Hundred Twenty and Thirty Four paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No.  
 Branch & IFS Code:

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and

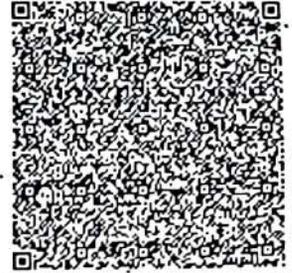
for Spectrum Concrete Pvt Ltd

Authorised Signatory

DELHI JURISDICTION

Computer Generated Invoice

True Copy



IRN : 4cba881f7e9f6e012d9ba71c6010630230fc1a63e6b853-84fb895282dadcd084  
 Ack No. : 172415819628903  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com

Consignee (Ship to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. .	24-25/N-1291	Dated	18-Sep-24
Delivery Note	24-25/N-1291	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	18-Sep-24
Dispatched through	TM	Destination	BUNGLOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR-69F-8920

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.50 CBM	5,254.24	CBM	44,661.04
						CGST 4,019.49
						SGST 4,019.49
	Less :					Round Off (-)0.02
	<b>Total</b>		<b>8.50 CBM</b>			<b>₹ 52,700.00</b>

Amount Chargeable (in words)  
**INR Fifty Two Thousand Seven Hundred Only**

E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	44,661.04	9%	4,019.49	9%	4,019.49	8,038.98
<b>Total:</b>	<b>44,661.04</b>		<b>4,019.49</b>		<b>4,019.49</b>	<b>8,038.98</b>

Tax Amount (in words) : **INR Eight Thousand Thirty Eight and Ninety Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct.

Authorized Signatory



IRN : 69db4b2b1ccc6a204b4e785456e2df2f304abeb9647c4c-f95294f18841055cb8  
 Ack No. : 172415819629425  
 Ack Date : 18-Sep-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com	Invoice No.	Dated
	24-25/N-1292	18-Sep-24
Consignee (Ship to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Delivery Note	Mode/Terms of Payment
	24-25/N-1292	
Buyer (Bill to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
		18-Sep-24
	Dispatched through	Destination
	TM	BUNGLOW ROAD
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR-63E-9005
	Terms of Delivery	

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.50 CBM	5,254.24	CBM.	44,661.04
						CGST 4,019.49
						SGST 4,019.49
	Less :					Round Off (-)0.02
	Total		8.50 CBM			₹ 52,700.00

Amount Chargeable (in words) **INR Fifty Two Thousand Seven Hundred Only** E. & O.E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
44,661.04	9%	4,019.49	9%	4,019.49	8,038.98
<b>Total:</b> 44,661.04		4,019.49		4,019.49	8,038.98

Tax Amount (in words) : **INR Eight Thousand Thirty Eight and Ninety Eight paise Only**  
 Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :  
**for Spectrum Concrete Pvt Ltd**

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct  
 Authorized Signatory



IRN : 791ce5752ffa50a5d0701351b82f6b592d695dc6a1c019f-  
 435762cc2f14e0462  
 Ack No. : 172415819630643  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com

Consignee (Ship to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	24-25/N-1295	Dated	18-Sep-24
Delivery Note	24-25/N-1295	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	18-Sep-24
Dispatched through	TM	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR-63D-1170
Terms of Delivery			

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.50 CBM	5,254.24	CBM	44,661.04
						4,019.49
						4,019.49
						(-).02
						CGST
						SGST
						Round Off
						Less:
						Total
			8.50 CBM			₹ 52,700.00

Amount Chargeable (in words)  
**INR Fifty Two Thousand Seven Hundred Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
44,661.04	9%	4,019.49	9%	4,019.49	8,038.98
<b>Total:</b> 44,661.04		4,019.49		4,019.49	8,038.98

Tax Amount (in words) : **INR Eight Thousand Thirty Eight and Ninety Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code:

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Authorised Signatory

SUB. JURISDICTION  
 This is a computer generated Invoice



IRN : 7c8ca0a84c5e5bbb5c22a17b368fdfe307554247eba1bd-09ac6640260f87b969  
 Ack No. : 172415819631095  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16,, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	24-25/N-1296	Dated	18-Sep-24
Delivery Note	24-25/N-1296	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	18-Sep-24
Dispatched through	TM	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR-63D-9578
Terms of Delivery			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.50 CBM	5,254.24	CBM	44,661.04
						4,019.49
						4,019.49
						(-)-0.02
						CGST
						SGST
						Round Off
						Less:
						Total
			8.50 CBM			₹ 52,700.00
						E. & O.E

Amount Chargeable (in words)  
**INR Fifty Two Thousand Seven Hundred Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
44,661.04	9%	4,019.49	9%	4,019.49	8,038.98
Total: 44,661.04		4,019.49		4,019.49	8,038.98

Tax Amount (in words) : **INR Eight Thousand Thirty Eight and Ninety Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

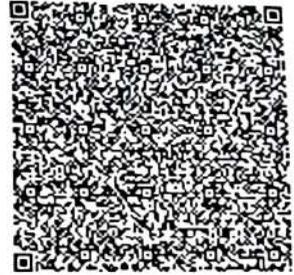
for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and cor

Authorised Signatory

SI  
 TI  
 JURISDICTION  
 Generated Invoice

True Copy



IRN : cf50c6af9f55e6c6a1a3ccfb222aedb4491dd6fbc889543-761c38af51ba6412d  
 Ack No. : 172415819631794  
 Ack Date : 18-Sep-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UID : 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com

Consignee (Ship to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S; KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-1298</b>	Dated <b>18-Sep-24</b>
Delivery Note <b>24-25/N-1298</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>18-Sep-24</b>
Dispatched through <b>TM</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR-63D-5704</b>

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,254.24	CBM	42,033.92
						3,783.05
						3,783.05
						(-0.02)
	CGST					
	SGST					
	Round Off					
	Less :					
	Total		8.00 CBM			₹ 49,600.00

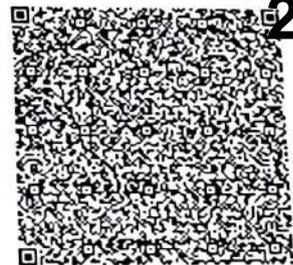
Amount Chargeable (in words) : **INR Forty Nine Thousand Six Hundred Only** E. & O.E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
42,033.92	9%	3,783.05	9%	3,783.05	7,566.10
<b>Total:</b> 42,033.92		3,783.05		3,783.05	7,566.10

Tax Amount (in words) : **INR Seven Thousand Five Hundred Sixty Six and Ten paise Only**  
 Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.  
 for Spectrum Concrete Pvt Ltd

SUBJECT MATTER JURISDICTION  
 This is a Computer Generated Invoice  
 True Copy  
 Authorised Signatory



b01e5a83a8bf2b18128f35f400288205qd1a9c05c67e46-  
 25a063a9ea1388d8c8  
 172415819633163  
 18-Sep-24

Ack No.  
 Ack Date

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	24-25/N-1301	Dated	18-Sep-24
Delivery Note	24-25/N-1301	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	18-Sep-24
Dispatched through	TM	Destination	BUNGLOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR-63E-2038
Terms of Delivery			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,254.24	CBM	42,033.92
						3,783.05
						3,783.05
						(-)0.02
	Less:					
						CGST
						SGST
						Round Off
	Total		8.00 CBM			₹ 49,600.00

Amount Chargeable (in words)

INR Forty Nine Thousand Six Hundred Only

E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	42,033.92	9%	3,783.05	9%	3,783.05	7,566.10
Total:	42,033.92		3,783.05		3,783.05	7,566.10

Tax Amount (in words) : INR Seven Thousand Five Hundred Sixty Six and Ten paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No.  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

Authorised Signatory

SUBJECT MATTER JURISDICTION

This is a True Copy of the original Invoice

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice



IRN : 52c5cdef35403dab1d4b05c4e37714ee68b72608a5e94-bed280f3b267a1545be  
 Ack No : 172415458836929  
 Ack Date : 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
24-25/N-823	25-Jul-24
Delivery Note	Mode/Terms of Payment
24-25/N-823	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
	25-Jul-24
Dispatched through	Destination
T.M.	BUNGALOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR 63 D 5704
Terms of Delivery	

*2nd Floor Roof Slab*

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less :					Round Off (-)0.04
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)

INR Forty Eight Thousand Only

E & O E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) : INR Seven Thousand Three Hundred Twenty Two and Four paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No.  
 Branch & IFS Code

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*

Authorised Signatory

SUB.  
This i

*[Signature]*

JRISDICTION  
erated Invoice



IRN 2a86cb5a179b4bb288353ff6cc4755999548f1eb8eb6660-  
fc7d3afa9d82974b7  
Ack No 172415458930216  
Ack Date 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UIN: 07AAICS6319K1ZZ  
State Name Delhi Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Invoice No.	Dated
24-25/N-824	25-Jul-24
Delivery Note	Mode/Terms of Payment
24-25/N-824	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
T.M.	BUNGALOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR 63 D 1170
Terms of Delivery	

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less:					Round Off (-)0.04
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)

INR Forty Eight Thousand Only

E & O E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>	<b>40,678.00</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) INR Seven Thousand Three Hundred Twenty Two and Four paise Only

Company's Bank Details  
Bank Name AXIS BANK  
A/c No  
Branch & IFS Code

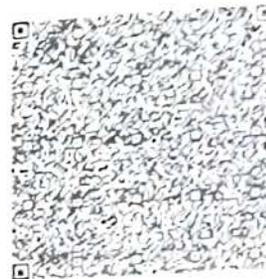
Declaration  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

SUB. JURISDICTION  
This  Generated Invoice

Authorised Signatory

True Copy



IRN 0940e73ad8aac910b61439393c1cd8820f9a4b1c883095-  
 053aa25d3a8daa2cac  
 Ack No 172415458935169  
 Ack Date 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	24-25/N-825	Dated	25-Jul-24
Delivery Note	24-25/N-825	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	25-Jul-24
Dispatched through	T.M.	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR 63 D 6104
Terms of Delivery			

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less :					Round Off (-)0.04
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)

**INR Forty Eight Thousand Only**

E & O E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) : **INR Seven Thousand Three Hundred Twenty Two and Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/C No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for **Spectrum Concrete Pvt Ltd**

*[Signature]*  
 Authorised Signatory

DELHI JURISDICTION  
 Computer Generated Invoice

True Copy

55  
TAX INVOICE (ORIGINAL FOR RECIPIENT)

e-Invoice

219



IRN 724b636d3894b4f87595be17d397e9ed63721e709fb34a-92d0e71dc3967909e8  
Ack No 172415458940107  
Ack Date 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UIN: 07AAICS6319K1ZZ  
State Name : Delhi, Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Invoice No 24-25/N-826  
Delivery Note 24-25/N-826  
Reference No. & Date.  
Buyer's Order No.  
Dispatch Doc No.  
Dispatched through T.M.  
Bill of Lading/LR-RR No.  
Terms of Delivery

Dated 25-Jul-24  
Mode/Terms of Payment  
Other References  
Dated  
Delivery Note Date 25-Jul-24  
Destination BUNGALOW ROAD  
Motor Vehicle No HR 63 E 2038

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
						Round Off (-)0.04
						Less:
Total						8.00 CBM ₹ 48,000.00 E & OE

Amount Chargeable (in words)  
**INR Forty Eight Thousand Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) **INR Seven Thousand Three Hundred Twenty Two and Four paise Only**

Company's Bank Details  
Bank Name **AXIS BANK**  
A/c No.  
Branch & IFS Code.

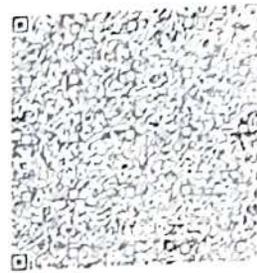
for Spectrum Concrete Pvt Ltd

Declaration  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

Authorised Signatory

S  
T  
LHI JURISDICTION  
Generated Invoice

True Copy



IRN 3bdd778a52b65ee38da957db1b84af0e5f75cd218a30d-  
e9ff54c0ef6c4b60834  
Ack No 172415458959196  
Ack Date 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UIN: 07AAICS6319K1ZZ  
State Name : Delhi, Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-827</b>	Dated <b>25-Jul-24</b>
Delivery Note <b>24-25/N-827</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>25-Jul-24</b>
Dispatched through T.M.	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 63 D 6558</b>
Terms of Delivery	

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less:					Round Off (-)0.04
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)

**INR Forty Eight Thousand Only**

E. & O E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) **INR Seven Thousand Three Hundred Twenty Two and Four paise Only**

Company's Bank Details  
Bank Name : **AXIS BANK**  
A/c No.  
Branch & IFS Code

Declaration  
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

Authorised Signatory

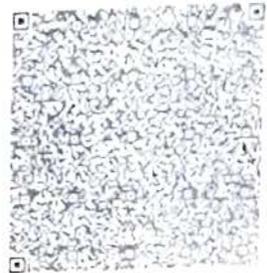
SUBJECT TO DELHI JURISDICTION

This is a computer generated Invoice

## TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice



IRN : b522966c90e10f8e9b30089a445b38d48f292f9b436de6-6482e1c8570bfded40  
 Ack No : 172415458963782  
 Ack Date : 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAIC56319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-828**  
 Delivery Note **24-25/N-828**  
 Reference No. & Date  
 Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through **T.M.**  
 Bill of Lading/LR-RR No.  
 Terms of Delivery  
 Dated **25-Jul-24**  
 Mode/Terms of Payment  
 Other References  
 Dated  
 Delivery Note Date **25-Jul-24**  
 Destination **BUNGALOW ROAD**  
 Motor Vehicle No. **HR 69 F 5351**

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less:					Round Off (-)0.04
	Total		8.00 CBM			₹ 48,000.00

Amount Chargeable (in words)

INR Forty Eight Thousand Only

E &amp; OE

	Taxable Value		CGST		SGST/UTGST		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount	
	40,678.00	9%	3,661.02	9%	3,661.02	7,322.04	
<b>Total:</b>	<b>40,678.00</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>	

Tax Amount (in words) : INR Seven Thousand Three Hundred Twenty Two and Four paise Only

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code:

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

Authorised Signatory

SUE  
ThisJURISDICTION  
Generated Invoice

True Copy



IRN : f02a36c65b8ed8d99b97666fc47169a7247b6743037bb4-af9659ac9610ecc12e  
 Ack No : 172415458970083  
 Ack Date : 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
24-25/N-829	25-Jul-24
Delivery Note	Mode/Terms of Payment
24-25/N-829	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
	25-Jul-24
Dispatched through	Destination
T.M.	BUNGALOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR 63 D 9578
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
	Less :					Round Off (-)0.04
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)  
**INR Forty Eight Thousand Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) **INR Seven Thousand Three Hundred Twenty Two and Four paise Only**

Company's Bank Details  
 Bank Name **AXIS BANK**  
 A/c No  
 Branch & IFS Code

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

Authorised Signatory

DELHI JURISDICTION  
 Computer Generated Invoice

True Copy



IRN: 100174333194ff5b4b98b36957c5c1cbce8e749689226d-d58390fd103fee8a0a  
 Ack No: 172415458974256  
 Ack Date: 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UID: 07AAICS6319K1ZZ  
 State Name: Delhi, Code: 07  
 E-Mail: spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID: 07ABIPS8196C1Z8  
 State Name: Delhi, Code: 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID: 07ABIPS8196C1Z8  
 State Name: Delhi, Code: 07

Invoice No.	24-25/N-830	Dated	25-Jul-24
Delivery Note	24-25/N-830	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	25-Jul-24
Dispatched through	T.M.	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR 63 D 5704
Terms of Delivery			

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,084.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
						Round Off (-)0.04
	Less					
	<b>Total</b>		<b>8.00 CBM</b>			<b>₹ 48,000.00</b>

Amount Chargeable (in words)  
**INR Forty Eight Thousand Only**

E & O E

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b>		<b>3,661.02</b>		<b>3,661.02</b>	<b>7,322.04</b>

Tax Amount (in words) **INR Seven Thousand Three Hundred Twenty Two and Four paise Only**

Company's Bank Details  
 Bank Name: **AXIS BANK**  
 A/c No:  
 Branch & IFS Code:

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

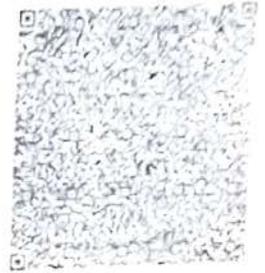
Authorized Signatory

DELHI JURISDICTION  
 Computer Generated Invoice

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice



IRN 99a9e647daa1fa0be32a4e24abd7a0bac74d109b53184c-  
 93d14c7ae7cd8882cc  
 Ack No 172415458977263  
 Ack Date 25-Jul-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S. KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S. KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. 24-25/N-831  
 Delivery Note 24-25/N-831  
 Reference No & Date.  
 Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through T.M.  
 Bill of Lading/LR-RR No.  
 Terms of Delivery

Dated 25-Jul-24  
 Mode/Terms of Payment  
 Other References  
 Dated  
 Delivery Note Date 25-Jul-24  
 Destination BUNGALOW ROAD  
 Motor Vehicle No. HR 63 D 1170

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,064.75	CBM	40,678.00
						CGST 3,661.02
						SGST 3,661.02
						Round Off (-)0.04
						Less:
						Total 8.00 CBM ₹ 48,000.00

Amount Chargeable (in words)

INR Forty Eight Thousand Only

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
40,678.00	9%	3,661.02	9%	3,661.02	7,322.04
<b>Total:</b> 40,678.00		3,661.02		3,661.02	7,322.04

Tax Amount (in words) INR Seven Thousand Three Hundred Twenty Two and Four paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No  
 Branch & IFS Code

for Spectrum Concrete Pvt Ltd

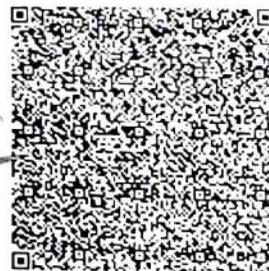
Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

*[Signature]*  
 Authorised Signatory

SUBJECT JURISDICTION  
 This is *[Signature]* Rated Invoice



*1st Floor  
Rmc  
Kambhau*



IRN : 481ac54ca8a4d32741489b07906b98a8f30ae893c0b0e6-ad9266662504688944

Ack No. : 172415134398219

Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UIN: 07AAICS6319K1ZZ  
State Name : Delhi, Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

Invoice No. **24-25/N-469**  
Delivery Note **24-25/N-469**  
Reference No. & Date.

Dated **5-Jun-24**  
Mode/Terms of Payment

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)

Buyer's Order No. Dated  
Dispatch Doc No. Delivery Note Date

Dispatched through **T.M.**  
Bill of Lading/LR-RR No. **BUNGALOW ROAD**  
Motor Vehicle No. **HR 69 F 8920**

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Terms of Delivery

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29

*RHS  
3/6/24  
Cb. No - 009653  
2 456,000*

Total 9.00 CBM ₹ 54,899.99  
E & O E

Amount Chargeable (in words)

INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b>		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

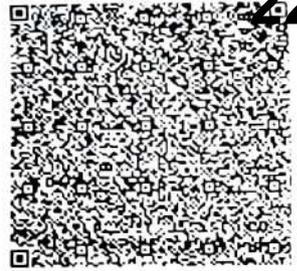
Tax Amount (in words) : INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only

Company's Bank Details  
Bank Name : **AXIS BANK**  
A/c No.  
Branch & IFS Code

Declaration  
We declare that this invoice shows the actual price of described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
Authorised Signator



IRN : bd4e90e163920946b7766b1b75caec8926d6a82f945a9-2cd4262e4d5939ac4d4  
 Ack No. : 172415134462091  
 Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-470**  
 Delivery Note **24-25/N-470**  
 Reference No. & Date.  
 Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through **T.M.**  
 Bill of Lading/LR-RR No.  
 Terms of Delivery  
 Dated **5-Jun-24**  
 Mode/Terms of Payment  
 Other References  
 Dated  
 Delivery Note Date **5-Jun-24**  
 Destination  
**BUNGALOW ROAD**  
 Motor Vehicle No.  
**HR 63 D 6104**

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,084.75	CBM	45,762.75
						CGST 4,118.65
						SGST 4,118.65
						Total 9.00 CBM ₹ 54,000.05

Amount Chargeable (in words)

**INR Fifty Four Thousand and Five paise Only**

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
45,762.75	9%	4,118.65	9%	4,118.65	8,237.30
<b>Total:</b>		<b>4,118.65</b>		<b>4,118.65</b>	<b>8,237.30</b>

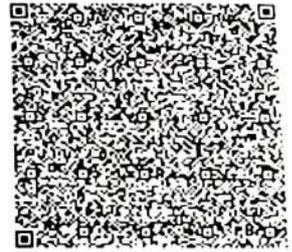
Tax Amount (in words) : **INR Eight Thousand Two Hundred Thirty Seven and Thirty paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code:

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory



IRN : 9b3fba5ac2657fbd5fae8e6de175d95d7400ffe9c36ee88-911169d9f14bcf244  
 Ack No. : 172415134471114  
 Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.  
**24-25/N-471**  
 Delivery Note  
**24-25/N-471**  
 Reference No. & Date.

Dated  
**5-Jun-24**  
 Mode/Terms of Payment

Other References

Buyer's Order No.

Dated

Dispatch Doc No.

Delivery Note Date

Dispatched through

**5-Jun-24**  
 Destination

**T.M.**

Bill of Lading/LR-RR No.

**BUNGALOW ROAD**  
 Motor Vehicle No.  
**HR 63 D 9578**

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1.	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	8.50 CBM	5,127.12	CBM	43,580.52
						CGST 3,922.25
						SGST 3,922.25
						Total 8.50 CBM ₹ 51,425.02

Amount Chargeable (in words)

**INR Fifty One Thousand Four Hundred Twenty Five and Two paise Only**

	Taxable Value		CGST		SGST/UTGST		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount	
	43,580.52	9%	3,922.25	9%	3,922.25	7,844.50	
<b>Total:</b>	<b>43,580.52</b>		<b>3,922.25</b>		<b>3,922.25</b>	<b>7,844.50</b>	

Tax Amount (in words) : **INR Seven Thousand Eight Hundred Forty Four and Fifty paise Only**

Company's Bank Details

Bank Name : **AXIS BANK**

A/c No. :

Branch & IFS Code :

Declaration

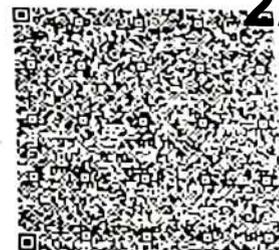
We declare that this invoice shows the actual price of described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

*King*  
 Authorised Signatory

SUBJE JURISDICTION

This is **True Copy** generated Invoice



IRN : ae202d3e607672ffeb78e60e8bcb345c8d708623be248e-9788d8efd34626bc6e  
 Ack No : 172415134500434  
 Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

Invoice No. **24-25/N-472**  
 Delivery Note **24-25/N-472**  
 Reference No. & Date.

Dated **5-Jun-24**  
 Mode/Terms of Payment

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through **T.M.**  
 Bill of Lading/LR-RR No.

Dated  
 Delivery Note Date **5-Jun-24**  
 Destination **BUNGALOW ROAD**  
 Motor Vehicle No. **HR 63 D 1852**

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.50 CBM	5,127.12	CBM	38,453.40
						CGST 3,460.81
						SGST 3,460.81
	Total		7.50 CBM			₹ 45,375.02

Amount Chargeable (in words)

**INR Forty Five Thousand Three Hundred Seventy Five and Two paise Only**

E. & O E

	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
Total:	38,453.40	9%	3,460.81	9%	3,460.81	6,921.62

Tax Amount (in words) : **INR Six Thousand Nine Hundred Twenty One and Sixty Two paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code:

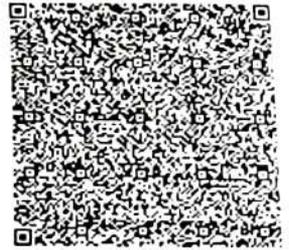
Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT MATTER JURISDICTION

This is a **True Copy** of a Rated Invoice



IRN : fcd82b2587012b3092e73906acb6525e47b01ff7b69460-ad7af6e8556f5095d0  
 Ack No : 172415134505217  
 Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182., L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182., L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-473</b>	Dated <b>5-Jun-24</b>
Delivery Note <b>24-25/N-473</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>5-Jun-24</b>
Dispatched through <b>T.M.</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 69 F 5351</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	9.00 CBM	5,127.12	CBM	46,144.08
						CGST 4,152.97
						SGST 4,152.97
						<b>Total</b> 9.00 CBM ₹ 54,450.02

Amount Chargeable (in words)

**INR Fifty Four Thousand Four Hundred Fifty and Two paise Only**

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
46,144.08	9%	4,152.97	9%	4,152.97	8,305.94
<b>Total:</b> 46,144.08		4,152.97		4,152.97	8,305.94

Tax Amount (in words) : **INR Eight Thousand Three Hundred Five and Ninety Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price of described and that all particulars are true and correct.

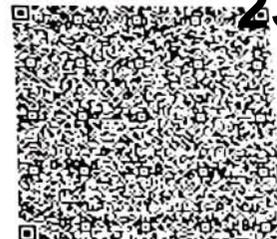
for Spectrum Concrete Pvt Ltd

*Kirti*  
 Authorised Signatory

SUBJE URISDICTION

This is a True Copy generated Invoice

IRN : **afb0d229ee739d104c5c88126ab788fe7677d6b89d33c8-f47eb79c5ed20b3282**  
 Ack No. : **172415135367687**  
 Ack Date : **5-Jun-24**



**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : [spectrumconcrete@gmail.com](mailto:spectrumconcrete@gmail.com)  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-476**  
 Delivery Note **24-25/N-476**  
 Reference No. & Date.  
 Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through **T.M.**  
 Bill of Lading/LR-RR No.  
 Terms of Delivery  
 Dated **5-Jun-24**  
 Mode/Terms of Payment  
 Other References  
 Dated  
 Delivery Note Date **5-Jun-24**  
 Destination **BUNGALOW ROAD**  
 Motor Vehicle No. **HR 69 F 8920**

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,127.12	CBM	46,144.08
						CGST 4,152.97
						SGST 4,152.97
						Total 9.00 CBM ₹ 54,450.02 E. & O.E

Amount Chargeable (in words)

**INR Fifty Four Thousand Four Hundred Fifty and Two paise Only**

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	46,144.08	9%	4,152.97	9%	4,152.97	8,305.94
<b>Total:</b>	<b>46,144.08</b>		<b>4,152.97</b>		<b>4,152.97</b>	<b>8,305.94</b>

Tax Amount (in words) : **INR Eight Thousand Three Hundred Five and Ninety Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

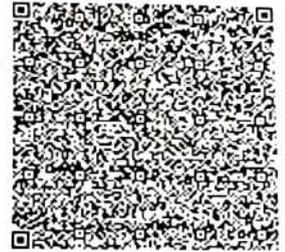
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJ JURISDICTION

This is True Copy generated Invoice



IRN : 21c45b40ddf9eb5cfd501bf6ea3cf84f9624fccede496ac-294ff5cecbff931f  
 Ack No. : 172415135798832  
 Ack Date : 5-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-477</b>	Dated <b>5-Jun-24</b>
Delivery Note <b>24-25/N-477</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>5-Jun-24</b>
Dispatched through <b>T.M.</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 63 D 6104</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,127.12	CBM	46,144.08
						CGST 4,152.97
						SGST 4,152.97
Total						9.00 CBM ₹ 54,450.02

Amount Chargeable (in words)

**INR Fifty Four Thousand Four Hundred Fifty and Two paise Only**

E. & O E

	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
	46,144.08	9%	4,152.97	9%	4,152.97	8,305.94
<b>Total:</b>	<b>46,144.08</b>		<b>4,152.97</b>		<b>4,152.97</b>	<b>8,305.94</b>

Tax Amount (in words) : **INR Eight Thousand Three Hundred Five and Ninety Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/C No. :  
 Branch & IFS Code :

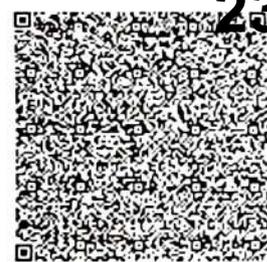
Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

9:30 PM for Spectrum Concrete Pvt Ltd  
  
 Authorised Signatory

SUBJECT JURISDICTION

This is a True Copy of Invoice



IRN : 517c24221e3527819a5dff0a7c74b913c58f0a6766c16-1d34d96dfb8500109e  
 Ack No. : 172415137773004  
 Ack Date : 6-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-478**  
 Delivery Note  
 Reference No. & Date. **24-25/N-478**  
 Dated **5-Jun-24**  
 Mode/Terms of Payment  
 Other References  
 Buyer's Order No.  
 Dated  
 Dispatch Doc No.  
 Delivery Note Date **5-Jun-24**  
 Destination  
 Dispatched through **T.M.**  
 Destination **BUNGLOW ROAD**  
 Bill of Lading/LR-RR No.  
 Motor Vehicle No. **HR 63 D 9578**  
 Terms of Delivery

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,127.12	CBM	41,016.96
						CGST 3,691.53
						SGST 3,691.53
Total						8.00 CBM ₹ 48,400.02

Amount Chargeable (in words)

**INR Forty Eight Thousand Four Hundred and Two paise Only**

Taxable Value	Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
41,016.96	9%	3,691.53	9%	3,691.53	7,383.06
<b>Total.</b>		<b>41,016.96</b>		<b>3,691.53</b>	<b>7,383.06</b>

Tax Amount (in words) : **INR Seven Thousand Three Hundred Eighty Three and Six paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

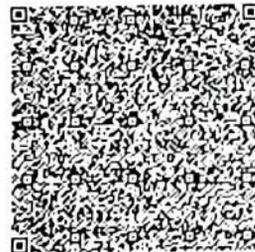
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT TO JURISDICTION

This is a **True Copy** of Invoice



IRN : f90e578e99f769cef832254d59ba044b9fd2a2bd695625-  
 ebf4ab8564c1cbc58f  
 Ack No. : 172415137778814  
 Ack Date : 6-Jun-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

Invoice No.  
**24-25/N-481**  
 Delivery Note  
**24-25/N-481**  
 Reference No. & Date.

Dated  
**5-Jun-24**  
 Mode/Terms of Payment

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through  
**T.M.**  
 Bill of Lading/LR-RR No.

Other References

Dated  
 Delivery Note Date  
**5-Jun-24**  
 Destination  
**BUNGLOW ROAD**  
 Motor Vehicle No.  
**HR 63 D 1170**

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	8.00 CBM	5,127.12	CBM	41,016.96
						CGST 3,651.53
						SGST 3,691.53
	Total		8.00 CBM			₹ 48,400.02 E. & O.E

Amount Chargeable (in words)

**INR Forty Eight Thousand Four Hundred and Two paise Only**

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
41,016.96	9%	3,691.53	9%	3,691.53	7,383.06
<b>Total:</b>		<b>3,691.53</b>		<b>3,691.53</b>	<b>7,383.06</b>

Tax Amount (in words) : **INR Seven Thousand Three Hundred Eighty Three and Six paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

Declaration

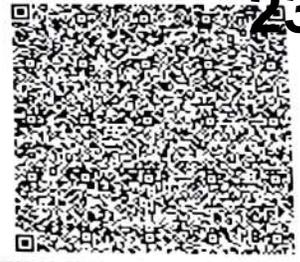
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT MATTER JURISDICTION

This is a Certified True Copy Invoice



IRN : 18958e2e4f34df4d9d0b1a344b32af8ed0766e49a9c71b-368b0ef750b1b19b64  
 Ack No. : 172414882393190  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-196** Dated **29-Apr-24**  
 Delivery Note **24-25/N-196** Mode/Terms of Payment  
 Reference No. & Date. Other References  
 Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date **29-Apr-24**  
 Dispatched through **TM** Destination **BUNGALOW ROAD**  
 Bill of Lading/LR-RR No. Motor Vehicle No. **HR-63D-6558**

Terms of Delivery  
*G.F Roof Slab*

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29
Total			9.00 CBM			₹ 54,899.99

Amount Chargeable (in words) **₹ 54,899.99**  
 E. & O.E

**INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only**

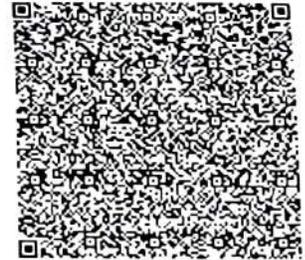
Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b> 46,525.41		4,187.29		4,187.29	8,374.58

Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual goods described and that all particulars are true and

for Spectrum Concrete Pvt Ltd  
*Vinay*  
 Authorized Signatory



IRN : 7ea520a437d7096c8ac17bc94745c98eb1279bc92790e-77a999fe49201557812  
 Ack No. : 172414882393978  
 Ack Date : 29-Apr-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Invoice No.	Dated
	24-25/N-197	29-Apr-24
	Delivery Note	Mode/Terms of Payment
	24-25/N-197	
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
	Dispatched through	Destination
	TM	BUNGALOW ROAD
	Bill of Lading/LR-RR No.	Motor Vehicle No.
		HR-63D-1170
	Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29
						Total ₹ 54,899.99

Amount Chargeable (in words) **INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only** E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b>	<b>46,525.41</b>		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

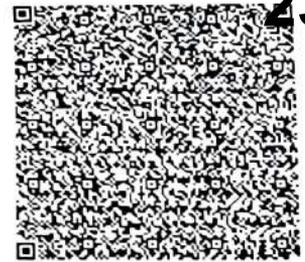
Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd  
  
 Authorized Signatory

Declaration  
 We declare that this invoice shows the actual described and that all particulars are true and





IRN : 73039842dd7e6a3ecbef696b7fb3bfadc94eab8ecccc92-a99b1e8daaadde3e8c  
 Ack No. : 172414882395143  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

Invoice No. **24-25/N-198** Dated **29-Apr-24**  
 Delivery Note **24-25/N-198** Mode/Terms of Payment  
 Reference No. & Date. Other References  
 Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date **29-Apr-24**  
 Dispatched through **TM** Destination **BUNGALOW ROAD**  
 Bill of Lading/LR-RR No. Motor Vehicle No. **HR-63D-6104**

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29
	Total		9.00 CBM			₹ 54,899.99

Amount Chargeable (in words)

**INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only**

E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b>	<b>46,525.41</b>		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

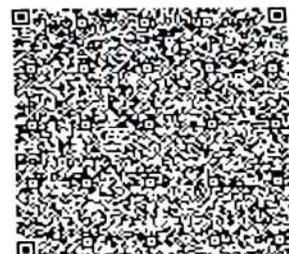
Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*Vikram*  
 Authorised Signatory



IRN : 92b1772ba8f2defb091ec8e3d7e68c24d824ba99fb1560-0c2dccf9b78f7e68b3  
 Ack No : 172414882397026  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019

GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019

GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>24-25/N-200</b>	Dated <b>29-Apr-24</b>
Delivery Note <b>24-25/N-200</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>29-Apr-24</b>
Dispatched through <b>TM</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR-63E-8751</b>
Terms of Delivery	

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	<b>7.00 CBM</b>	5,169.49	CBM	<b>36,186.43</b>
						<b>CGST</b>
						<b>3,256.78</b>
						<b>SGST</b>
						<b>3,256.78</b>
Total			<b>7.00 CBM</b>			<b>₹ 42,699.99</b>

E. & O.E

Amount Chargeable (in words)

**INR Forty Two Thousand Six Hundred Ninety Nine and Ninety Nine paise Only**

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	36,186.43	9%	3,256.78	9%	3,256.78	6,513.56
<b>Total:</b>	<b>36,186.43</b>		<b>3,256.78</b>		<b>3,256.78</b>	<b>6,513.56</b>

Tax Amount (in words) : **INR Six Thousand Five Hundred Thirteen and Fifty Six paise Only**

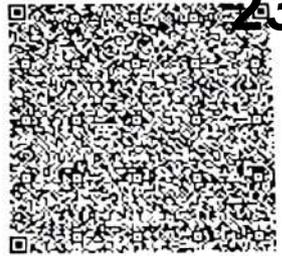
Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual described and that all particulars are true and

*[Signature]*  
 DELHI JURISDICTION

*[Signature]*  
 Authorized Signatory



IRN : 032f95f0cd330dc236c4363cfb5ea3be56e256df4bf2e9a-59a2af9446b62821a  
 Ack No. : 172414882398742  
 Ack Date : 29-Apr-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to) <b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Invoice No. <b>24-25/N-201</b>	Dated <b>29-Apr-24</b>
	Delivery Note <b>24-25/N-201</b>	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date <b>29-Apr-24</b>
	Dispatched through <b>TM</b>	Destination <b>BUNGALOW ROAD</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR-63D-9578</b>
	Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29
	Total		9.00 CBM			₹ 54,899.99

Amount Chargeable (in words)

**INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only**

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b>	<b>46,525.41</b>		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

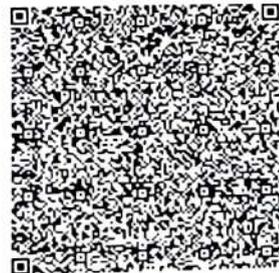
Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

*Vikram*  
 Authorized Signatory



IRN : 658687a87282482d12c498df392c7aedd4bd57f32e960c-4fef39f5b6fffad39b  
 Ack No. : 172414882399769  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-202** Dated **29-Apr-24**  
 Delivery Note **24-25/N-202** Mode/Terms of Payment  
 Reference No. & Date. Other References  
 Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date **29-Apr-24**  
 Dispatched through Destination **BUNGALOW ROAD**  
**TM** Motor Vehicle No. **HR-63D-1170**  
 Bill of Lading/LR-RR No.  
 Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
						CGST 4,187.29
						SGST 4,187.29
	Total		9.00 CBM			₹ 54,899.99

Amount Chargeable (in words)

**INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b> 46,525.41		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct.

*[Signature]*  
 Authorised Signatory



IRN : 1eab82af57c9a5e80cf8db959fd7db1ab6b04246bda14d-  
de11ff1fc8342af508  
Ack No. : 172414882400278  
Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UIN: 07AAICS6319K1ZZ  
State Name : Delhi, Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UIN : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Invoice No.	24-25/N-203	Dated	29-Apr-24
Delivery Note	24-25/N-203	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	29-Apr-24
Dispatched through	TM	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR-63D-6558
Terms of Delivery			

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
	CGST					4,187.29
	SGST					4,187.29
	<b>Total</b>		<b>9.00 CBM</b>			<b>₹ 54,899.99</b> E. & O.E

Amount Chargeable (in words)

**INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only**

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b>	<b>46,525.41</b>		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

Tax Amount (in words) : **INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only**

Company's Bank Details  
Bank Name : AXIS BANK  
A/c No. :  
Branch & IFS Code :

Declaration  
We declare that this invoice shows the actual price of described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd  
*Vibran*  
Authorised Signatory



IRN : b8219e6d615d40c972209118f52e983df2ccd1f0c3a64d-056ce299bf0bc6bd01  
 Ack No. : 172414882401037  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **24-25/N-204** Dated **29-Apr-24**  
 Delivery Note **24-25/N-204** Mode/Terms of Payment  
 Reference No. & Date. Other References  
 Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date **29-Apr-24**  
 Dispatched through Destination **BUNGALOW ROAD**  
**TM** Motor Vehicle No. **HR-63D-6104**  
 Bill of Lading/LR-RR No.  
 Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,169.49	CBM	46,525.41
	CGST					4,187.29
	SGST					4,187.29
Total			9.00 CBM			₹ 54,899.99

E. & O.E

Amount Chargeable (in words)

INR Fifty Four Thousand Eight Hundred Ninety Nine and Ninety Nine paise Only

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
46,525.41	9%	4,187.29	9%	4,187.29	8,374.58
<b>Total:</b> 46,525.41		<b>4,187.29</b>		<b>4,187.29</b>	<b>8,374.58</b>

Tax Amount (in words) : INR Eight Thousand Three Hundred Seventy Four and Fifty Eight paise Only

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct.

Authorized Signatory



IRN : c444a841cad088573439b901b1881e30aca6dd7f4e115-3474c4181625050a970  
 Ack No. : 172414882402407  
 Ack Date : 29-Apr-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
24-25/N-205	29-Apr-24
Delivery Note	Mode/Terms of Payment
24-25/N-205	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
	29-Apr-24
Dispatched through	Destination
TM	BUNGALOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR-63E-8751
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	6.00 CBM	5,169.49	CBM	31,016.94
						2,791.52
						2,791.52
						CGST
						SGST
						Total
			6.00 CBM			₹ 36,599.98
						E & O E

Amount Chargeable (in words)

INR Thirty Six Thousand Five Hundred Ninety Nine and Ninety Eight paise Only

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
31,016.94	9%	2,791.52	9%	2,791.52	5,583.04
<b>Total:</b>		<b>2,791.52</b>		<b>2,791.52</b>	<b>5,583.04</b>

Tax Amount (in words) : INR Five Thousand Five Hundred Eighty Three and Four paise Only

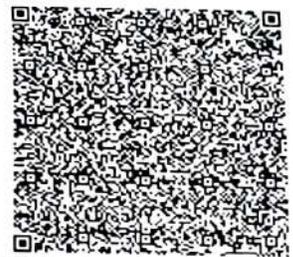
Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No. :  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct

Authorized Signatory

80



IRN : 6ee9ad94ca4481d477d3aa720945540a2c998b6eaa1f61-88a94f20fb702e2228  
 Ack No. : 172414599484958  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

Invoice No. **23-24/N-2506** Dated **14-Mar-24**  
 Delivery Note **23-24/N-2506** Mode/Terms of Payment  
 Reference No. & Date. Other References

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date **14-Mar-24**  
 Dispatched through Destination  
**T.M.** **BUNGALOW ROAD**  
 Bill of Lading/LR-RR No. Motor Vehicle No.  
**HR 63 D 6104**

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Terms of Delivery  
*Stilt Floor Roof Slab*

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,254.24	CBM	47,288.16
						CGST 4,255.93
						SGST 4,255.93
	Total		9.00 CBM			₹ 55,800.02 E. & O.E

Amount Chargeable (in words)  
**INR Fifty Five Thousand Eight Hundred and Two paise Only**

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
47,288.16	9%	4,255.93	9%	4,255.93	8,511.86
<b>Total:</b>		<b>4,255.93</b>		<b>4,255.93</b>	<b>8,511.86</b>

Tax Amount (in words) : **INR Eight Thousand Five Hundred Eleven and Eighty Six paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd  
  
 Authorised Signatory

DELHI JURISDICTION  
 True Copy of Computer Generated Invoice

81

245



IRN : 7b7806a97e2dbbd65b9d93a71d48885071c7ccdcc65d-b2c11c0ba2399308aa77  
 Ack No. : 172414599598914  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**

Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**

BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**

BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.

**23-24/N-2507**

Dated

**14-Mar-24**

Delivery Note

**23-24/N-2507**

Mode/Terms of Payment

Reference No. &amp; Date.

Other References

Buyer's Order No.

Dated

Dispatch Doc No.

Delivery Note Date

**14-Mar-24**

Dispatched through

Destination

**T.M.****BUNGALOW ROAD**

Bill of Lading/LR-RR No.

Motor Vehicle No.

**HR 63 E 2038**

Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	9.00 CBM	5,254.24	CBM	47,288.16
						CGST 4,255.93
						SGST 4,255.93
	Total		9.00 CBM			₹ 55,800.02

Amount Chargeable (in words)

**INR Fifty Five Thousand Eight Hundred and Two paise Only**

E. &amp; O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	47,288.16	9%	4,255.93	9%	4,255.93	8,511.86
<b>Total:</b>	<b>47,288.16</b>		<b>4,255.93</b>		<b>4,255.93</b>	<b>8,511.86</b>

Tax Amount (in words) : **INR Eight Thousand Five Hundred Eleven and Eighty Six paise Only**

Company's Bank Details

Bank Name : **AXIS BANK**

A/c No. :

Branch &amp; IFS Code :

Declaration

We declare that this invoice shows the actual price described and that all particulars are true and corre

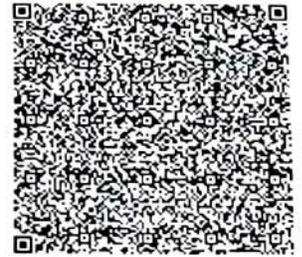
for Spectrum Concrete Pvt Ltd

  
Authorised Signatory

SUI

II JURISDICTION

This True Copy Generated Invoice



IRN : fc9619a4938afcf1ab086f0ebdfb96056616574f0037b08-cbb0b79a167d4b085  
 Ack No. : 172414599603173  
 Ack Date : 14-Mar-24

<b>Spectrum Concrete Pvt Ltd</b> Khasra No- 16, Village Nangli Sakrawati, Najafgarh New Delhi- 110043 GSTIN/UIN: 07AAICS6319K1ZZ State Name : Delhi, Code : 07 E-Mail : spectrumconcrete@gmail.com Consignee (Ship to)	Invoice No. <b>23-24/N-2508</b>	Dated <b>14-Mar-24</b>
	Delivery Note <b>23-24/N-2508</b>	Mode/Terms of Payment
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07 Buyer (Bill to)	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
<b>SPECTRUM CONSTRUCTION CO.</b> BASEMENT, E-182,, L/S, KALKAJI, NEW DELHI 110019 GSTIN/UIN : 07ABIPS8196C1Z8 State Name : Delhi, Code : 07	Dispatch Doc No.	Delivery Note Date <b>14-Mar-24</b>
	Dispatched through <b>T.M.</b>	Destination <b>BUNGALOW ROAD</b>
	Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 63 D 5704</b>
Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.50 CBM	5,254.24	CBM	39,406.80
						CGST 3,546.61
						SGST 3,546.61
Total			7.50 CBM			₹ 46,500.02

Amount Chargeable (in words)

**INR Forty Six Thousand Five Hundred and Two paise Only**

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	39,406.80	9%	3,546.61	9%	3,546.61	7,093.22
<b>Total:</b>	<b>39,406.80</b>		<b>3,546.61</b>		<b>3,546.61</b>	<b>7,093.22</b>

Tax Amount (in words) : **INR Seven Thousand Ninety Three and Twenty Two paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

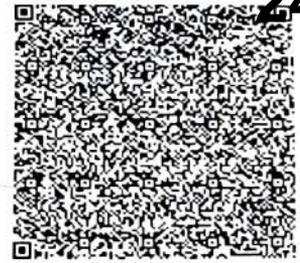
We declare that this invoice shows the actual price described and that all particulars are true and correct

*[Signature]*

is

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory



IRN : 46686cc04c11fca57816006c301514a30815775973e156-  
b4a5cce08da908337e  
Ack No. : 172414599608691  
Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
Khasra No- 16, Village Nangli Sakrawati,  
Najafgarh New Delhi- 110043  
GSTIN/UID: 07AAICS6319K1ZZ  
State Name : Delhi, Code : 07  
E-Mail : spectrumconcrete@gmail.com  
Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UID : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07  
Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
BASEMENT, E-182,, L/S, KALKAJI,  
NEW DELHI 110019  
GSTIN/UID : 07ABIPS8196C1Z8  
State Name : Delhi, Code : 07

Invoice No. <b>23-24/N-2509</b>	Dated <b>14-Mar-24</b>
Delivery Note <b>23-24/N-2509</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>14-Mar-24</b>
Dispatched through <b>T.M.</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 63 E 8751</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	<b>7.50 CBM</b>	5,254.24	CBM	<b>39,406.80</b>
	<b>CGST</b>					<b>3,546.61</b>
	<b>SGST</b>					<b>3,546.61</b>
<b>Total</b>			<b>7.50 CBM</b>			<b>₹ 46,500.02</b>

Amount Chargeable (in words)

**INR Forty Six Thousand Five Hundred and Two paise Only**

E. & O.E

	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
	39,406.80	9%	3,546.61	9%	3,546.61	7,093.22
<b>Total:</b>	<b>39,406.80</b>		<b>3,546.61</b>		<b>3,546.61</b>	<b>7,093.22</b>

Tax Amount (in words) : **INR Seven Thousand Ninety Three and Twenty Two paise Only**

Company's Bank Details  
Bank Name : **AXIS BANK**  
A/c No. :  
Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price described and that all particulars are true and corr

for Spectrum Concrete Pvt Ltd

Authorized Signatory



IRN : a696a670b41a0c4f34563f9c8d821cd94b6cc534298041-9e6f07d744839be98a  
 Ack No. : 172414599613198  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. <b>23-24/N-2510</b>	Dated <b>14-Mar-24</b>
Delivery Note <b>23-24/N-2510</b>	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date <b>14-Mar-24</b>
Dispatched through <b>T.M.</b>	Destination <b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No. <b>HR 63 D 1170</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	9.00 CBM	5,254.24	CBM	47,288.16
						CGST 4,255.93 SGST 4,255.93
Total			9.00 CBM			₹ 55,800.02 E. & O.E

Amount Chargeable (in words)

**INR Fifty Five Thousand Eight Hundred and Two paise Only**

Taxable Value	CGST		SGST/UTGST		Total Tax Amount
	Rate	Amount	Rate	Amount	
47,288.16	9%	4,255.93	9%	4,255.93	8,511.86
<b>Total:</b> 47,288.16		4,255.93		4,255.93	8,511.86

Tax Amount (in words) : **INR Eight Thousand Five Hundred Eleven and Eighty Six paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price of described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory



IRN : 5513421c02793ee6dbe67e5867c7dbe2a643d797de6e2-  
 b2d3b3b384419e45d10  
 Ack No : 172414599616663  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UID: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UID : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
23-24/N-2511	14-Mar-24
Delivery Note	Mode/Terms of Payment
23-24/N-2511	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
T.M.	<b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HR 63 D 6558</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,254.24	CBM	47,288.16
						CGST 4,255.93
						SGST 4,255.93
Total						9.00 CBM
						₹ 55,800.02
						E & O E

Amount Chargeable (in words)

**INR Fifty Five Thousand Eight Hundred and Two paise Only**

	Taxable Value		CGST		SGST/UTGST		Total
	Value	Rate	Amount	Rate	Amount	Tax Amount	
	47,288.16	9%	4,255.93	9%	4,255.93	8,511.86	
<b>Total:</b>	<b>47,288.16</b>		<b>4,255.93</b>		<b>4,255.93</b>	<b>8,511.86</b>	

Tax Amount (in words) : **INR Eight Thousand Five Hundred Eleven and Eighty Six paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT TO SECTION  
 This is a **True Copy** Invoice



IN : 74675d02e56faf8f28152a6969d412b7caf77cc9672d174-1aaba7e5f517553db  
 Ack No. : 172414599620967  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com

Consignee (Ship to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Buyer (Bill to)  
**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
<b>23-24/N-2512</b>	<b>14-Mar-24</b>
Delivery Note	Mode/Terms of Payment
<b>23-24/N-2512</b>	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
<b>T.M.</b>	<b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HR 63 D 9578</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	<b>7.50 CBM</b>	5,254.24	CBM	<b>39,406.80</b>
	<b>CGST</b>					<b>3,546.61</b>
	<b>SGST</b>					<b>3,546.61</b>
	<b>Total:</b>		<b>7.50 CBM</b>			<b>₹ 46,500.02</b> E. & O.E

Amount Chargeable (in words)

**INR Forty Six Thousand Five Hundred and Two paise Only**

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
39,406.80	9%	3,546.61	9%	3,546.61	7,093.22
<b>Total:</b>		<b>3,546.61</b>		<b>3,546.61</b>	<b>7,093.22</b>

Tax Amount (in words) : **INR Seven Thousand Ninety Three and Twenty Two paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of t described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory



AN : c56dc0d4749c243351d835af8856649a80506815ab42af-5d0fa8ae43d3e23e00  
 Ack No. : 172414599625351  
 Ack Date : 14-Mar-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
23-24/N-2513	14-Mar-24
Delivery Note	Mode/Terms of Payment
23-24/N-2513	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
	14-Mar-24
Dispatched through	Destination
T.M.	BUNGALOW ROAD
Bill of Lading/LR-RR No.	Motor Vehicle No.
	HR 63 D 6104
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	9.00 CBM	5,254.24	CBM	47,288.16
						CGST 4,255.93
						SGST 4,255.93
	Total		9.00 CBM			₹ 55,800.02 E. & O.E

Amount Chargeable (in words)

INR Fifty Five Thousand Eight Hundred and Two paise Only

Taxable Value	Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
47,288.16	9%	4,255.93	9%	4,255.93	8,511.86
<b>Total:</b>		<b>4,255.93</b>		<b>4,255.93</b>	<b>8,511.86</b>

Tax Amount (in words) : INR Eight Thousand Five Hundred Eleven and Eighty Six paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No. :  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

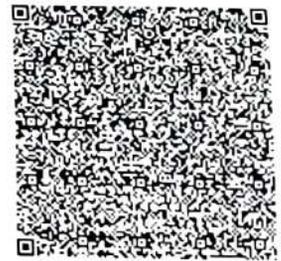
Declaration

We declare that this invoice shows the actual price of the described and that all particulars are true and correct.

*[Signature]*  
 Authorised Signatory

SUBJECT SDICTION

This is a True Copy ed Invoice



IRN : 7f38e9cf2f1cfd05fd0cdc8df9b600264f2998924e516415-948831e6b7cd8427  
 Ack No : 172414412336112  
 Ack Date : 15-Feb-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail . spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **23-24/N-2297**  
 Delivery Note **23-24/N-2297**  
 Reference No. & Date.

Dated **15-Feb-24**  
 Mode/Terms of Payment  
 Other References

Buyer's Order No. Dated

Dispatch Doc No. Delivery Note Date **15-Feb-24**  
 Dispatched through Destination **BUNGALOW ROAD**  
**T.M.**  
 Bill of Lading/LR-RR No. Motor Vehicle No. **HR 63 D 6104**

Terms of Delivery

*Undeveloped Basement Roof Slab.*

SI No	Description of Goods	HSN/SAC	Quantity	Rate per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24 CBM	36,779.68

CGST 3,310.17  
 SGST 3,310.17

*Ch. No - 004182  
 ₹ 2,17,000/-  
 13/2/24*

Total 7.00 CBM ₹ 43,400.02  
 E & O E

Amount Chargeable (in words)

INR Forty Three Thousand Four Hundred and Two paise Only

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : INR Six Thousand Six Hundred Twenty and Thirty Four paise Only

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No.  
 Branch & IFS Code :

for Spectrum Concrete Pvt Ltd

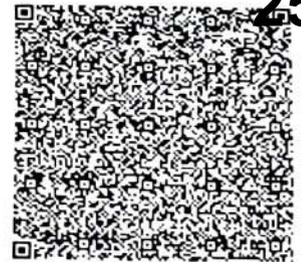
Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and corr

*[Signature]*  
 Authorised Signatory

SU Th *[Signature]* HI JURISDICTION  
 Generated Invoice

True Copy



IRN : 5ab88a83b3998bda331b2c747a545c97e7eb3c9da90b6-daf5c1feb56a67ef37e  
 Ack No : 172414412356611  
 Ack Date : 15-Feb-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/ UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/ UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/ UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	Dated
<b>23-24/N-2298</b>	<b>15-Feb-24</b>
Delivery Note	Mode/Terms of Payment
<b>23-24/N-2298</b>	
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
<b>T.M.</b>	<b>BUNGALOW ROAD</b>
Bill of Lading/LR-RR No.	Motor Vehicle No.
	<b>HR 63 E 2038</b>
Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	<b>READY MIX CONCRETE</b> M-25 GRADE	38245010	<b>7.00 CBM</b>	5,254.24	CBM	<b>36,779.68</b>
						<b>CGST 3,310.17</b>
						<b>SGST 3,310.17</b>
	<b>Total</b>		<b>7.00 CBM</b>			<b>₹ 43,400.02</b>

Amount Chargeable (in words)

**INR Forty Three Thousand Four Hundred and Two paise Only**

E. & O.E

	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
	36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>	<b>36,779.68</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory



IRN : 14b2b3510b2f6a50643f35cfb0e2770aeedee47bbd59db-  
 308e6bf1e7aa5f1219  
 Ack No. : 172414412358345  
 Ack Date : 15-Feb-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **23-24/N-2299**  
 Delivery Note **23-24/N-2299**  
 Reference No. & Date.

Dated **15-Feb-24**  
 Mode/Terms of Payment  
 Other References

Buyer's Order No.  
 Dispatch Doc No.  
 Dispatched through **T.M.**  
 Bill of Lading/LR-RR No.

Dated  
 Delivery Note Date **15-Feb-24**  
 Destination **BUNGALOW ROAD**  
 Motor Vehicle No. **HR 63 D 1170**

Terms of Delivery

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
Total			7.00 CBM			₹ 43,400.02

Amount Chargeable (in words)

**INR Forty Three Thousand Four Hundred and Two paise Only**

₹ 43,400.02

E. & O.E

	Taxable Value	Rate	CGST Amount	Rate	SGST/UTGST Amount	Total Tax Amount
	36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>	<b>36,779.68</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration

We declare that this invoice shows the actual price of the go described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT TO SECTION

This is a Comp True Copy voice



IRN : 1182bff564944c67fde5f816323b44f2ccfab87330f9e64-  
 7b84401ff193e965  
 Ack No : 172414412361297  
 Ack Date : 15-Feb-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No.	23-24/N-2300	Dated	15-Feb-24
Delivery Note	23-24/N-2300	Mode/Terms of Payment	
Reference No. & Date.		Other References	
Buyer's Order No.		Dated	
Dispatch Doc No.		Delivery Note Date	15-Feb-24
Dispatched through	T.M.	Destination	BUNGALOW ROAD
Bill of Lading/LR-RR No.		Motor Vehicle No.	HR 63 D 9578
Terms of Delivery			

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68
						CGST 3,310.17
						SGST 3,310.17
						Total ₹ 43,400.02

Amount Chargeable (in words)

INR Forty Three Thousand Four Hundred and Two paise Only

	Taxable Value	Rate	CGST Amount	Rate	SGST/UTGST Amount	Total Tax Amount
	36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>	<b>36,779.68</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : INR Six Thousand Six Hundred Twenty and Thirty Four paise Only

Company's Bank Details  
 Bank Name : AXIS BANK  
 A/c No. :  
 Branch & IFS Code :

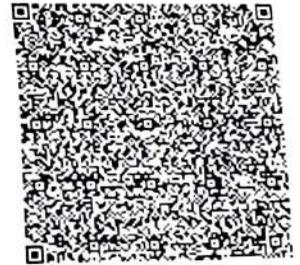
Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd

*[Signature]*  
 Authorised Signatory

SUBJECT TO TION

This is a Computer True Copy voice



IRN : 07417982ea5a6168ee3157d75afc4323f4766bb538698e-  
 37975e7b88c6f831ba  
 Ack No. : 172414412363949  
 Ack Date : 15-Feb-24

**Spectrum Concrete Pvt Ltd**  
 Khasra No- 16, Village Nangli Sakrawati,  
 Najafgarh New Delhi- 110043  
 GSTIN/UIN: 07AAICS6319K1ZZ  
 State Name : Delhi, Code : 07  
 E-Mail : spectrumconcrete@gmail.com  
 Consignee (Ship to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07  
 Buyer (Bill to)

**SPECTRUM CONSTRUCTION CO.**  
 BASEMENT, E-182,, L/S, KALKAJI,  
 NEW DELHI 110019  
 GSTIN/UIN : 07ABIPS8196C1Z8  
 State Name : Delhi, Code : 07

Invoice No. **23-24/N-2301** Dated **15-Feb-24**  
 Delivery Note **23-24/N-2301** Mode/Terms of Payment  
 Reference No. & Date. Other References  
 Buyer's Order No. Dated  
 Dispatch Doc No. Delivery Note Date  
 Dispatched through **T.M.** Destination  
 Bill of Lading/LR-RR No. **BUNGALOW ROAD** Motor Vehicle No.  
 Terms of Delivery **HR 63 D 6558**

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	READY MIX CONCRETE M-25 GRADE	38245010	7.00 CBM	5,254.24	CBM	36,779.68	
						CGST 3,310.17 SGST 3,310.17	
Total						7.00 CBM	₹ 43,400.02 E. & O E

Amount Chargeable (in words)  
**INR Forty Three Thousand Four Hundred and Two paise Only**

	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
	36,779.68	9%	3,310.17	9%	3,310.17	6,620.34
<b>Total:</b>	<b>36,779.68</b>		<b>3,310.17</b>		<b>3,310.17</b>	<b>6,620.34</b>

Tax Amount (in words) : **INR Six Thousand Six Hundred Twenty and Thirty Four paise Only**

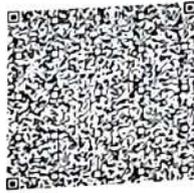
Company's Bank Details  
 Bank Name : **AXIS BANK**  
 A/c No. :  
 Branch & IFS Code :

Declaration  
 We declare that this invoice shows the actual price of the described and that all particulars are true and correct.

for Spectrum Concrete Pvt Ltd  
  
 Authorized Signatory

IRN : 4e8031bed1fd5fa4d55f9c2d51304d0ea517fa838913203dbd9418c74ecf8d7

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area , Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003823  
Invoice Date: 19.10.2023  
Delivery No. & Date: 1211928557 19.10.2023  
Sale Order No.: 1001491440  
Ticket No:- 2304605780  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703599927

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

**ACC LIMITED**  
38/1-A&B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
19 OCT 2023  
Sl. No. 01 Time 01/32  
Ven. No. 7432 Security Sign Pujaram

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005449	LR/RR Date:	Eway Bill Date & Time:
Transporter Name: Y S ENTERPRISES		
Vehicle Reg.No: UPI6HT7432		

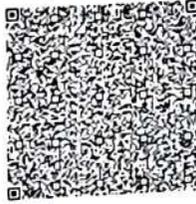
Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin in the water immediately in case of contact.

Terms & Condition  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received by agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at: E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) (red by)  
For ACC Limited (Authorized Signatory)

IRN : fc36b56438b75572f486ecc99c384425868367ca0009780b5019bcdff1949eccc

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003824  
Invoice Date: 19.10.2023  
Delivery No. & Date: 1211928584 19.10.2023  
Sale Order No.: 1001491440  
Ticket No:- 2304605781  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703599954

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182. BASEMENT. REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DE  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
Total Invoice value						47,495.00

**ACC LIMITED**  
38/1-A&B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
19 OCT 2023  
Sl. No. 02 Time 02:30  
Veh. No. 3967 Security Sign Rajkumar

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005379	LR/RR Date:	Eway Bill Date & Time:
Transporter Name:A K ENTERPRISES		
Vehicle Reg.No: UP14KT3967		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION: Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin the  
sooner immediately in case of contact

**Terms & Condition:**  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received b  
agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of c  
to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our  
employees, kindly contact us at: E-mail: acc@ethicalview.com or National toll free No.: 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) red by For ACC Limited (Authorised Signatory)



# TAX INVOICE

TRIPPLICATE FOR SUPPLIER

259

IRN : 24ad6cbb5bdf4db746bbe9eff66f850d82f59cb357481a7f9a21611abd9c1b0b



ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507CIZV



Invoice Serial No: NS46092301003827  
Invoice Date: 19.10.2023  
Delivery No. & Date: 1211928613 19.10.2023  
Sale Order No.: 1001491440  
Ticket No:- 2304605784  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703599983

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

**ACC LIMITED**  
38/1-A&B Site-4, Incl. Area, Sahibabad  
**OUTGOING MATERIAL**  
19 OCT 2023  
Sl. No. 05 Time 03:40  
Veh. No. 7435 Security Sign Rajan

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road LR/RR No.:  
Transporter Code: 916005449 LR/RR Date:  
Transporter Name: Y S ENTERPRISES  
Vehicle Reg.No: UP16HT7435

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION: Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin immediately in case of contact.

Terms & Condition:  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received by agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at: E-mail: acc@ethicalview.com or National toll free No.: 1800 209 2008. The information received will be kept strictly confidential.

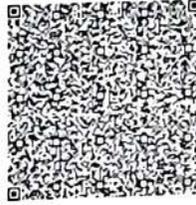
Material received in Good Condition & in Quantity  
(Receiver's Signature with seal)

*[Signature]*  
by

For ACC Limited  
*[Signature]*  
(Authorised Signatory)

IRN : 7fb083baef94cee3edbd4b04d02db2b2d06b50c64737e4dfa048af8ede91c425

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Ghaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003828  
Invoice Date: 19.10.2023  
Delivery No. & Date: 1211928636 19.10.2023  
Sale Order No.: 1001491440  
Ticket No:- 2304605785  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703600006

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	5.500	M3	5,750.00	Basic	31,625.00
Taxable Value of Supply of Goods						31,625.00
IGST @ 18.00 %						5,692.50
Invoice Value						37,317.50
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>37,317.50</b>

**ACC LIMITED**  
38/1-A&B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
19 OCT 2023  
Sl. No. 06 Time 05:00  
Ven. No. 9173 Security Sign Raj Kumar

Invoice value in words: **Thirty Seven Thousand Three Hundred Seventeen Rupees Fifty Paise Only**

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005449	LR/RR Date:	Eway Bill Date & Time:
Transporter Name: Y S ENTERPRISES		
Vehicle Reg.No: NL01AF9173		

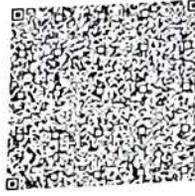
Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin with water immediately in case of contact.

**Terms & Condition:**  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received beyond agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) ed by) For ACC Limited  
(Authorised Signatory)

IRN : f67dcd4bd4ac040d12afd90470f1ffe754873e3133af84e59a1f24a7f1ef8f63

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003252  
Invoice Date: 24.09.2023  
Delivery No. & Date: 1211894117 24.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605196  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565579

Order No. : adani

Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DE  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	5.000	M3	5,750.00	Basic	28,750.00
						
Taxable Value of Supply of Goods						28,750.00
IGST @ 18.00 %						5,175.00
Invoice Value						33,925.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>33,925.00</b>

Invoice value in words: **Thirty Three Thousand Nine Hundred Twenty Five Rupees Only**

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005379	LR/RR Date:	Eway Bill Date & Time:
Transporter Name:A K ENTERPRISES		
Vehicle Reg.No: UPI4KT3967		

Remarks Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thorow water immediately in case of contact

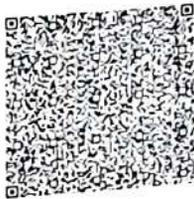
**Terms & Condition**

- Our responsibility ceases the moment consignment is delivered to you/your carrier.
- Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd
- Payments received by agreed credit period will attract an interest @ 24% per annum
- Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or to this Tax Invoice.
- ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions
- All payments towards supplies are payable at Mumbai.
- In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at E-mail: acc@ethicalview.com or National toll free No :1800-209 2008. The information received will be kept strictly confidential

Material received in Good Condition & in Quantity	(Receiver's Signature with seal)	For ACC Limited  (Authorised Signatory)
---------------------------------------------------	----------------------------------	------------------------------------------------------------------------------------------------------------------------------------

IRN : c664f4aa8700a5d22ce2680730df461a938e9320e25121101029b58941fda6c0

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area , Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZY



Invoice Serial No: NS46092301003246  
Invoice Date: 23.09.2023  
Delivery No. & Date: 1211893992 23.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605190  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565454

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182. BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

**ACC LIMITED**  
38 1-2& B Site-4, Indl Area, Sahibabad  
**OUTGOING MATERIAL**  
23 SEP 2023  
SL. No. 16 Time 2:24 PM  
Veh. No. 3967 Security Sign R91

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005379	LR/RR Date:	Eway Bill Date & Time:
Transporter Name:A K ENTERPRISES		
Vehicle Reg.No: UP14KT3967		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION: Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin with water immediately in case of contact.

Terms & Condition  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received before agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) (Authorised Signatory) For ACC Limited

IRN : e3f5b6d3db50786a0fc5c0cb0c76d575d4bfdb720bd1b6a5269f6c6e283b6100

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003247  
Invoice Date: 23.09.2023  
Delivery No. & Date: 1211894010 23.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605191  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565472

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740

SPECTRUM CONSTRUCTION CO  
E-182. BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

**ACC LIMITED**  
38 1.A & B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
**23 SEP 2023**  
SL. No. 17 Time 23:07  
Veh. No. 3970 Security Sign Rey

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road LR/RR No.: Eway Bill No:  
Transporter Code: 916005379 LR/RR Date: Eway Bill Date & Time:  
Transporter Name:A K ENTERPRISES  
Vehicle Reg.No: UP14KT3970

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com. HEALTH AND SAFETY CAUTION: Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thoroughly with water immediately in case of contact.

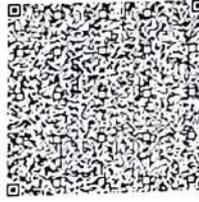
Terms & Condition  
1 Our responsibility ceases the moment consignment is delivered to you/your carrier. 2 Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd 3 Payments received beyond agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or related to this Tax Invoice  
5 ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions  
6 All payments towards supplies are payable at Mumbai.  
7 In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008 The information received will be kept strictly confidential

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) For ACC Limited  
(Authorised Signatory)



IRN : 5dfce4858770130e7cf5f16eb58512f6d55d01db01be5af58166a10a424d0fa7

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003248  
Invoice Date: 24.09.2023  
Delivery No. & Date: 1211894072 24.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605192  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565534

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740

SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

**ACC LIMITED**  
38 1 A & B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
**24 SEP 2023**  
SL. No. 07 Time 0/3 10  
Veh. No. 7435 Security Sign Roy

Invoice value in words: **Forty Seven Thousand Four Hundred Ninety Five Rupees Only**

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005449	LR/RR Date:	Eway Bill Date & Time:
Transporter Name: Y S ENTERPRISES		
Vehicle Reg.No: UP16HT7435		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customer care rmx@acclimited.com HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thoroughly with water immediately in case of contact.

Terms & Condition:  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received by agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at: E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) (Authorized Signatory) For ACC Limited

# TAX INVOICE

101

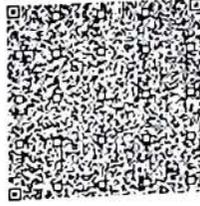
TRIPLICATE FOR SUPPLIER

265

IRN : bf95df5b5ae6d5818d81231a111b6b5a94b91e9c74715330faad39913772e90b

**ACC**  
CONCRETE

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Ghaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507CIZV



Invoice Serial No: NS46092301003249  
Invoice Date: 24.09.2023  
Delivery No. & Date: 1211894083 24.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605193  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565545

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
Total Invoice value						47,495.00

**ACC LIMITED**  
38/1-A& B Site-4, Indl. Area, Sahibabad  
OUTGOING MATERIAL  
24 SEP 2023  
SL. No. 02  
Veh. No. 7433  
Time 01:12 PM  
Security Sign

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road LR/RR No.:  
Transporter Code: 916005449 LR/RR Date:  
Transporter Name: Y S ENTERPRISES  
Vehicle Reg.No: UPI6HT7433

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thoroughly with water immediately in case of contact.

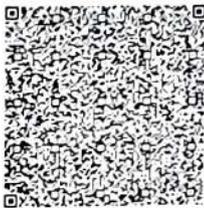
Terms & Condition:  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received before agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) [Signature] (Authorized Signatory) For ACC Limited

True Copy

IRN : 79e8c05a512f493305cddc0ee2d1878a6b9a289027dcd3ce1cd995c77d87d52b

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301003250  
Invoice Date: 24.09.2023  
Delivery No. & Date: 1211894090 24.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605194  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565552

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740

SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
Total Invoice value						47,495.00

ACC LIMITED  
38 1-A& B Site-4, Indl. Area, Sahibabad  
OUTGOING MATERIAL  
24 SEP 2023  
SL. No. 03 Time 01:30  
Veh. No. 9173 Security Sign Pay

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road LR/RR No.: Eway Bill No:  
Transporter Code: 916005449 LR/RR Date: Eway Bill Date & Time:  
Transporter Name: Y S ENTERPRISES  
Vehicle Reg.No: NL01AF9173

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rms@acclimited.com. HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thorough water immediately in case of contact

**Terms & Condition**  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd 3. Payments received beyond agreed credit period will attract an interest @ 24% per annum 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or relating to this Tax Invoice  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions  
6. All payments towards supplies are payable at Mumbai.  
7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behavior of our employees, kindly contact us at: E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008. The information received will be kept strictly confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) For ACC Limited (Authorised Signatory)



# TAX INVOICE

## 103

TRIPLICATE FOR SUPPLIER

# 267

IRN : 5f9b9eb9ee59e5e38ab13af39308bbeed6cc57241611364197d2bceb800e2f42

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Gaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACTI507CIZV



Invoice Serial No: NS46092301003251  
Invoice Date: 24.09.2023  
Delivery No. & Date: 1211894096 24.09.2023  
Sale Order No.: 1001482058  
Ticket No:- 2304605195  
Whether the tax is payable on reverse charge basis No  
Place of Supply(Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703565558

Order No. : adani

Sold To Party: 9110198744 Mob: 9382729740

SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPSS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

ACC LIMITED  
38 1-A & B Site-4, Indl Area Sahibabad  
OUTGOING MATERIAL

24 SEP 2023

SL. No. 04

Veh. No.

Time 01/14/5

Security Sign

3968

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005379	LR/RR Date:	Eway Bill Date & Time:
Transporter Name:A K ENTERPRISES		
Vehicle Reg.No: UPI4KT3968		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare\_rmx@acclimited.com. HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected skin thoroughly with water immediately in case of contact.

Terms & Condition  
1. Our responsibility ceases the moment consignment is delivered to you/your carrier. 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd. 3. Payments received by agreed credit period will attract an interest @ 24% per annum. 4. Goods once sold will not be taken back & Courts at Ahmedabad, Gujarat shall have exclusive jurisdiction on all matters arising out of or to this Tax Invoice.  
5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions.  
6. All payments towards supplies are payable at Mumbai.  
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Material received in Good Condition &amp; in Quantity

(Receiver's Signature with seal)

by

For ACC Limited

(Authorised Signatory)

True Copy

IRN : 04e4667675d8d19b237cf14f176936b0e5424361a1da40dab50ba51d08053e3

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Plot no.38/1 -A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Ghaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No. NS46092301002762  
Invoice Date: 28.08.2023  
Delivery No. & Date: 1211860976 28.08.2023  
Sale Order No. 1001474345  
Ticket No:- 2304604702  
Whether the tax is payable on reverse charge basis No  
Place of Supply (Incase of interstate Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703532891

Order No. : adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State:Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD, KAMLA NAGAR NEW DELHI  
NEW DELHI - 110007  
Destination:  
State:Delhi (07)  
GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 ECOMAXX	38245010	6.000	M3	5,750.00	Basic	34,500.00
Taxable Value of Supply of Goods						34,500.00
IGST @ 18.00 %						6,210.00
Invoice Value						40,710.00
TCS @ 0.000 %						0.00
Total Invoice value						40,710.00

**ACC LIMITED**  
38/1-A&B Site-4, Indl. Area, Sahibabad  
**OUTGOING MATERIAL**  
28 AUG 2023  
Sl. No. 15 Time 20:45  
Veh. No. 7397 Security Sign

Invoice value in words: Forty Thousand Seven Hundred Ten Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No:
Transporter Code: 916005379	LR/RR Date:	Eway Bill Date & Time:
Transporter Name:A K ENTERPRISES		
Vehicle Reg.No: UP37AT7397		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected area with water immediately in case of contact.

Terms & Condition  
1 Our responsibility ceases the moment consignment is delivered to you/your carrier 2 Payment should be made by "A/C Payee only" - bank draft cheque in favour of ACC Ltd 3 Payments received by agreed credit period will attract an interest @ 24% per annum 4 Goods once sold will not be taken back & all disputes are subject to Mumbai jurisdiction  
5 ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions  
6 All payments towards supplies are payable at Mumbai  
7 In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behaviour of our employees kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008 or Fax No. +91 (22) 6645 9575 Post Box No. 137, Pun 411 001. Information so received will be kept confidential.

Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) For ACC Limited  
(Authorized Signatory)

TAX INVOICE

105

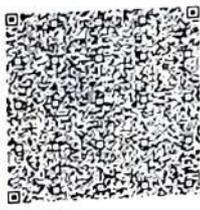
TRIPlicate FOR SUPPLIER

269



IRN : 726f280e887c38220ea8de16002f2f2ed1fc7349a12cb1995f2f83032fa7168f

ACC Limited  
 ACC Limited RMX-SAHIBABAD  
 Plot no.38/1 -A & 38/1B,  
 Site -4  
 Industrial Area, Sahibabad  
 Gaziabad 201010  
 Supplying State: Uttar Pradesh (09)  
 GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301002760  
 Invoice Date: 28.08.2023  
 Delivery No. & Date: 1211860938 28.08.2023  
 Sale Order No.: 1001474345  
 Ticket No:- 2304604700  
 Whether the tax is payable on reverse charge basis No  
 Place of Supply(Incase of interstate Delhi  
 Phone No: Fax No:  
 SAP Ref No: NS46 / / 2023 / CO / ZN3R / 1703532853

Order No.: adani  
 Sold To Party: 9110198744 Mob: 9382729740  
 SPECTRUM CONSTRUCTION CO  
 E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
 NEW DELHI - 110019  
 State:Delhi (07)  
 GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
 PLOT # 42 A, WESTERN SIDE BUNGALOW ROAD KAMILA NAGAR NEW DELHI  
 NEW DELHI - 110007  
 Destination:  
 State:Delhi (07)  
 GSTIN / UID:

Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
M25 LCOMAXX	38245010	7.000	M3	5,750.00	Basic	40,250.00
<p style="text-align: center;"><b>ACC LIMITED</b>                  38/1-A&amp;B Site-4, Indl. Area, Sahibabad  <b>OUTGOING MATERIAL</b>                  28 AUG 2023                  Sl. No. 13 Time 19:50                  Veh. No. 7432 Security Sign</p>						
Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
<b>Total Invoice value</b>						<b>47,495.00</b>

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road	LR/RR No.:	Eway Bill No.:
Transporter Code: 916005449	LR/RR Date:	Eway Bill Date & Time:
Transporter Name: Y S ENTERPRISES		
Vehicle Reg.No: UP16HT7432		

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare.rmx@acclimited.com HEALTH AND SAFETY CAUTION Wet concrete can cause serious burns to your skin. Avoid direct contact with your skin. Wash the affected area with water immediately in case of contact.

Terms & Condition  
 1. Our responsibility ceases the moment consignment is delivered to you/your carrier 2. Payment should be made by "A/C Payee only" - bank draft/cheque in favour of ACC Ltd 3. Payments received agreed credit period will attract an interest @ 24% per annum 4. Goods once sold will not be taken back & all disputes are subject to Mumbai jurisdiction  
 5. ACC reserves the right to effect changes in concrete mix design with or without prior intimation to customer due to change in incoming raw material properties and weather conditions  
 6. All payments towards supplies are payable at Mumbai  
 7. In order to further improve upon our impeccable Corporate Governance record, ACC Board has instituted a Fraud Risk Management Policy. In case you come across any unethical behaviour of our employees kindly contact us at E-mail: acc@ethicalview.com or National toll free No. 1800 209 2008 or Fax No. -91 (22) 6645 9575 Post Box No. 137, Pm 111 001. Information so received will be confidential

Material received in Good Condition & in Quantity  
 (Receiver's Signature with seal) *[Signature]* For ACC Limited  
 (Receiver's Signature with seal) *[Signature]* (Authorised Signatory)

True Copy

**270**  
**CRETE**

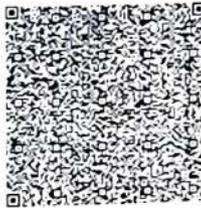
**TAX INVOICE**

**106**

TRIPLEX FOR SUPPLIER

IRN : 291f512343e1692ceb7212e63380ac3a3e4b46662bc889d8b35f1cf8d55355e3

ACC Limited  
ACC Limited RMX-SAHIBABAD  
Site no. 38/1-A & 38/1B,  
Site 4  
Industrial Area, Sahibabad  
Ghaziabad 201010  
Supplying State: Uttar Pradesh (09)  
GSTIN : 09AAACT1507C1ZV



Invoice Serial No: NS46092301002759  
Invoice Date: 28.08.2023  
Delivery No. & Date: 1211860917 28.08.2023  
Sale Order No: 1001474345  
Ticket No:- 2304604699  
Whether the tax is payable on reverse charge basis: No  
Place of Supply (Incase of interstate): Delhi  
Phone No: Fax No:  
SAP Ref No: NS46 / / 2023 CO / ZN3R / 1703532832

Order No: adani  
Sold To Party: 9110198744 Mob: 9382729740  
SPECTRUM CONSTRUCTION CO  
E-182, BASEMENT, REAR SIDE, KALKAJI NEW DELHI  
NEW DELHI - 110019  
State: Delhi (07)  
GSTIN / UID: 07ABIPS8196C1Z8

SPECTRUM CONSTRUCTION CO  
PLOT # 42 A, WESTERN SIDE BANGALOW ROAD, KAMILA NAGAR NEW DELHI  
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Description of Goods	HSN Code	Qty	UOM	Rate	Particulars	
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Taxable Value of Supply of Goods						40,250.00
IGST @ 18.00 %						7,245.00
Invoice Value						47,495.00
TCS @ 0.000 %						0.00
Total Invoice value						47,495.00

ACC LIMITED  
38/1-A&B Site-4, Indl. Area, Sahibabad  
OUTGOING MATERIAL  
28 AUG 2023  
Sl. No. 12 Time 19:30  
Veh. No. 3967 Security Sign

Invoice value in words: Forty Seven Thousand Four Hundred Ninety Five Rupees Only

Mode of Transport: Road LR/RR No.: Eway Bill No.  
Transporter Code: 916005379 LR/RR Date: Eway Bill Date & Time:  
Transporter Name: A K ENTERPRISES  
Vehicle Reg. No: UPI4KT3967

Remarks: Any complaints relating to this delivery need to be logged within 24 hours at customercare@acc@acclimited.com HEALTH AND SAFETY CAUTION: Wet concrete can cause serious skin irritation. Avoid direct contact with your skin. Wash the affected skin with water immediately in case of contact.

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Material received in Good Condition & in Quantity  
(Receiver's Signature with seal) [Signature] (Authorized Signatory) For ACC Limited

**True Copy**





# NAVRANG LAL (WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, LP2  
Omori Omori

Bill No. 530

Dated 11/12/23

QUANTITY	PARTICULARS	RATE	AMOUNT
<u>5000</u>	<u>5000 Ltr water</u>	<u>3000</u>	
<u>5000</u>	<u>5000 Ltr water</u>	<u>3000</u>	
<u>5000</u>	<u>5000 Ltr water</u>	<u>3000</u>	
TOTAL			

Coral



Goods once sold will not be taken back

Signature  
[Signature]

True Copy

109

# NAVRANG LAL (WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, \_\_\_\_\_  
Omori Omori LP2

Bill No. 537

Dated 30/12/23

QUANTITY	PARTICULARS	RATE	AMOUNT
<u>5000</u>	<u>5000 Ltr water</u>		<u>3000</u>
<u>5000</u>	<u>5000 Ltr water</u>		<u>3000</u>
TOTAL			<u>6000</u>

LP2



Goods once sold will not be taken back

Signature  
[Signature]

273





# 276 NAVRANG LAL

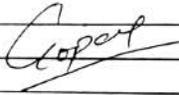
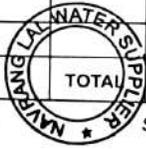
(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, Bungalow Road  
Kamla Nagar (42A)

Bill No. 568

Dated. 31/05/24

QUANTITY	PARTICULARS	RATE	AMOUNT
02/05/24	water Tanker 5000 ltrs		
11/05/24	water Tanker 5000 ltrs		12,000
18/05/24	water Tanker 5000 ltrs		
26/05/24	water Tanker 5000 ltrs		
			
			17,000
TOTAL			17,000

Goods once sold will not be taken back.

Signature

True Copy

112

# NAVRANG LAL

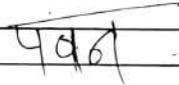
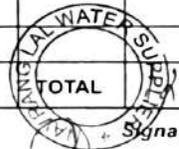
(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, Bungalow Road  
Kamla Nagar

Bill No. 577

Dated... 30/6/24

QUANTITY	PARTICULARS	RATE	AMOUNT
6/6	W/Tanker 5000 l.		
14/6	W/Tanker 5000 l.		
22/6	W/Tanker 5000 l.		
29/6	W/Tanker 5000 l.		
			
			17,000
TOTAL			17,000

Goods once sold will not be taken back.

Signature



# 278 NAVRANG LAL

(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, 42 Kamla Nagar Bill No 587  
 Dated... 30/9/24

QUANTITY	PARTICULARS	RATE	AMOUNT
7/9/24	w/ Tanker 5000 lit		
15/9/24	w/ Tanker 5000 lit		
22/9/24	w/ Tanker 5000 lit		
30/9/24	w/ Tanker 5000 lit		

*Handwritten signature/initials*



Goods once sold will not be taken back.

True Copy

114

# NAVRANG LAL

(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, 42 Kamla Nagar Bill No. 592  
 Dated... 30/9/24

QUANTITY	PARTICULARS	RATE	AMOUNT
6/10/24	drx chik		3000
12/10/24	"		3000
18/10/24	"		3000
26/10/24	"		3000

*Handwritten signature/initials*

TOTAL 12000

Goods once sold will not be taken back.

Signature











# 284 NAVRANG LAL

(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, Kamla Nagar  
Bungalow Road

Bill No. 569

Dated 31/05/24

QUANTITY	PARTICULARS	RATE	AMOUNT
408 Nos	Drinking water		
	01/05/24 till 31/05/24		
408 Nos x 50			20,400
<u>Cooput</u>			
TOTAL			20,400



Signature [Signature]  
**True Copy**

Goods once sold will not be taken back

120

# NAVRANG LAL

(WATER SUPPLIER)

Kamla Nagar, Delhi-110007 Mob.: 9953965038, 9711754696

To, 42 Kamla Nagar

Bill No. 578

Dated 20/6/24

QUANTITY	PARTICULARS	RATE	AMOUNT
298	Drinking water	50	14900
	1/6/24 -> 20/6/24		
<u>Cooput</u>			
TOTAL			14900



Goods once sold will not be taken back







< 179



42A Bungalow Road Ka...  
Ashok, Dad, Gobind RD Singh, J...



Gobind RD Singh

Thu, 22 Aug



8:40 AM

Gobind RD Singh



True Copy



< 179



42A Bungalow Road Ka...  
Ashok, Dad, Gobind RD Singh, J...



Thu, 22 Aug

8:40 AM

Gobind RD Singh

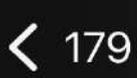


Gobind RD Singh



True Copy





42A Bungalow Road Ka...

Ashok, Dad, Gobind RD Singh, J...



Covid and different factor ..

8:31 AM

Wed, 28 Aug

Gobind RD Singh



8:39 AM

Gobind RD Singh



< 179



42A Bungalow Road Ka...

Ashok, Dad, Gobind RD Singh, J...



Sun, 1 Sep

Gobind RD Singh



Gobind RD Singh



< 179



42A Bungalow Road Ka...

Ashok, Dad, Gobind RD Singh, J...



Tue, 3 Sep

Gobind RD Singh



7:46 AM

Gobind RD Singh



True Copy









**BEFORE THE NATIONAL GREEN TRIBUNAL,****SITTING AT NEW DELHI**OA No. 1357/2024**IN THE MATTER OF****RASHI SHARMA**

...APPLICANT

**VERSUS****HARMEET SINGH & ORS.**

...RESPONDENTS

**VAKALATNAMA**

KNOW ALL to whom these present shall come that I/We Anil Bagai the above named Respondent No.2, do hereby appoint **Roshan Santhalia (Adv) & Apurv Prasad, (Adv)** Enrolment No. D/556/2011 & D/10749/22 Off: Email: [roshan@chambersofrsanthalia.com](mailto:roshan@chambersofrsanthalia.com), Mob: 9560622223, 418, COMPETENT HOUSE, CONNAUGHT PLACE, DELHI-1. (hereinafter called the Advocates) to be my/our Advocate in the above-noted case and authorise him:-

**Roshan Santhalia (Adv) & Apurv Prasad (Adv)****Enrolment No. D/556/2011 & Enrolment No.**Email: [roshan@chambersofrsanthalia.com](mailto:roshan@chambersofrsanthalia.com), Mob: 9560622223,

Office: 418, COMPETENT HOUSE, CONNAUGHT PLACE, DELHI-1.

To act, appear and plead in the above-noted case in the Court, or in any other Courts in which the same may be tried or heard and also in the appellate courts.

To sign, file and present pleadings, appeals cross-objections, or petitions of execution, review, revision restoration, withdrawal, compromise or other petitions, replies, objections, or affidavits or other documents as may be deemed necessary or proper for the prosecutions of the said case in all its stages,

To file and take back documents.

To withdraw, or compromise the said case, or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said cause

To take out execution proceedings

To deposit, draw and receive moneys and grant, receipts there for, and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.

To appoint and instruct any other legal Practitioner authorising him to exercise the powers and authorities hereby conferred upon the advocate whenever they may think fit to do so.

And I/we, the undersigned do hereby agree ratify confirm all acts done by the Advocate or his substitute in the matter as may/our own acts, if done by me/us to all intents and purposes



And I/we, undertake that I/we or my/our duly authorised agent would appear in the Court on all hearings.

And I/we, the undersigned, do hereby agree that in the event of the above cause being taken up on tour I/we shall pay extra fees

AND I/we, the undersigned, do hereby agree not to hold the Advocate or his substitute responsible for the result of the said cause in consequence of their absence from the Court when the said cause is called up for hearing, or for any negligence of the Advocate or his substitute.

AND I/we, the undersigned, do hereby agree that in the event of the whole or any part of the fee agreed by me /us to be paid to the Advocate remaining unpaid they shall be entitled to withdraw from the Prosecution of the said cause until the same is paid up. If any costs are allowed for an adjournment, the Advocate would be entitled to the same

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us this 17<sup>th</sup> day of Feb., 2025.

Accepted

  
Client-ANIL BAGAI (RESPONDENT NO.2)

  
**(ROSHAN SANTHALIA)**

Advocate

D/556/2011

  
**APURV PRASAD**

Advocate

( D/10749/2022 )

Identified by:

  
**ROSHAN SANTHALIA**

Advocate

Enrol No. D/556/2011



PROOF OF SERVICE

135

Apurv Prasad &lt;apurvprasad1112@gmail.com&gt;

---

**Service of Counter Affidavit on behalf of Respondent no.2 in OA No. 1357/2024 before the Hon'ble NGT**

1 message

**Apurv Prasad** <apurvprasad1112@gmail.com>

Tue, Feb 18, 2025 at 2:50 PM

To: "legal.snpandey@gmail.com" &lt;legal.snpandey@gmail.com&gt;

Cc: Roshan Santhalia &lt;roshan@chambersofrsanthalia.com&gt;

Sir,

Please find attached the Counter Affidavit being filed on behalf of the Respondent no.2 in the captioned matter titled "*Rashi Sharma v Harmeet Singh & Ors.*" pending before the Hon'ble NGT, along with an application for condonation of delay in filing the counter affidavit.

**Kindly consider this mail as advance service for the same.**

Regards,

Apurv Prasad, Adv.

On behalf of Santhalia Law Chambers  
Off: 418, F – 14, Competent House, Middle Circle,  
Connaught Place, Delhi-1

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**2 attachments****Compilation II Delay.pdf**

663K

**Reply on behalf of R2 Anil Bagai 18 2 2025\_.pdf**

19017K